

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007907/2023	SAMAR MAHALIK VS STATE OF ODISHA	BISWA RANJAN NAYAK VS	BALASORE TOWN /40 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000121/2023
2	BLAPL/0007908/2023	DINABANDHU SINGH VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /102 /2023 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000165/2023
3	BLAPL/0007909/2023	SUJIT ORAM VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TAISARA /123 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000646/2023
4	BLAPL/0007910/2023	BADAL SINGH VS STATE OF ODISHA	PRADIP MOHANTY VS	HEMGIR /216 /2023 JMFC, HEMGIR(Sundargarh) GR/0000211/2023
5	BLAPL/0007911/2023	ARUN KUMAR BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	SINGLA /135 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000153/2022
6	BLAPL/0007912/2023	PRAMODA KUMAR BEHERA VS STATE OF ODISHA	S.S.RAY (2) VS	MANCHESWAR P.S. /209 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000276/2023
7	BLAPL/0007913/2023	SUNIL KUMAR GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	GUNUPUR /66 /2022 A.D.J., GUNUPUR(Rayagada) TR/0000050/2022
8	BLAPL/0007914/2023	PRITAM NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /76 /2019 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000036/2019
9	BLAPL/0007915/2023	NAMISH YADAV @ NAMISH KUMAR YADAV VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ORIENT /39 /2019 DISTRICT AND SESSIONS JUDGE,JHARSUGURAH(Jharsuguda) CT/0000047/2019
10	BLAPL/0007916/2023	CHANDAN DALAI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000038/2023
11	BLAPL/0007917/2023	BUDHIA @ KAMALAKANTA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	BERHAMPUR /2 /2023 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000020/2023

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0007918/2023	RABI DAS VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /93 /2023 ADJ,KODALA(Ganjam) ST/0000104/2023
13	BLAPL/0007919/2023	VIJAY NATH BISOI @ BIJAY BISOI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /120 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000104/2022
14	BLAPL/0007920/2023	ABHIJIT NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	/ /0 JMFC-GRAMA NYAYALAYA, RAGHUNATHPUR(Jagatsinghapur) 2(A)CC/0000033/2023
15	BLAPL/0007921/2023	NILU MOHAN SAHOO @ KALIA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000195/2022
16	BLAPL/0007922/2023	BHIMASEN JENA @ BULU JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000039/2023
17	BLAPL/0007923/2023	PRADIPTA DAS @ KABU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CUTTACK SADAR /189 /2021 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) ST/0000147/2021
18	BLAPL/0007924/2023	RABINDRA NAIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) 2(A)CC/0000167/2023
19	BLAPL/0007925/2023	NARENDRA MALLIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) 2(A)CC/0000063/2022
20	BLAPL/0007926/2023	DEEPAK KUMAR DAS @ DIPU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NAYAPALLI P.S. /124 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000273/2023
21	BLAPL/0007927/2023	PARSURAM LALIT VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /34 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000033/2023
22	BLAPL/0007928/2023	ABHI @ ABHIMANYU SUTAR VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ABHAYACHANDPUR /138 /2023 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000348/2023
23	BLAPL/0007929/2023	KANHU MUDULI	ARIJEET MISHRA	JEYPORE MAHILA /15 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)
24	BLAPL/0007930/2023	STATE OF ODISHA PRASANTA GOUDA	PRASANNA KUMAR MISHRA	TR/0000025/2023 GUNUPUR /230 /2022
		VS	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)
25	BLAPL/0007931/2023	STATE OF ODISHA SUSHIL SAHU	AJIT KUMAR RAUT	TR/0000149/2022 LAIKERA /153 /2023
		VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda)
26	BLAPL/0007932/2023	STATE OF ODISHA BALIA @ BALARAM MOHANTY @ SRINIBASH MOHANTY	DEEPAK KU SAHOO	CT/0001081/2023 MAHAKALPARA /48 /2023
		VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara)
27	BLAPL/0007933/2023	STATE OF ODISHA RAJESH KUMAR BEHERA	MANOJ KUMAR PANDA	GR/0000551/2023 CYBER CRIME AND ECONOMIC OFFENCES /44 /2023
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
28	BLAPL/0007934/2023	STATE OF ODISHA NIRANJAN SAHU	NITYANANDA MOHAPATRA	CT/0000749/2023 RAIRAKHOL /129 /2021
		VS	VS	ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur)
29	BLAPL/0007935/2023	STATE OF ODISHA KANHA MAHANTA @PRADYUMNA MAHANTA	SIDHARTHA DAS	TR/0000049/2021 BARBIL /26 /2023
		VS	VS	J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar)
30	BLAPL/0007936/2023	STATE OF ODISHA SUBRAT@SURATHA JENA	DEEPAK KU SAHOO	GR/0000089/2023 RAJNAGAR /124 /2023
		VS	VS	()
31	BLAPL/0007937/2023	STATE OF ODISHA SHREETAM PANDE	ANIRUDHA DAS	// / /0
		VS	VS	()
32	BLAPL/0007938/2023	STATE OF ODISHA AJAY SINGH	ANIRUDHA DAS	// NCB BHUBANESWAR /4 /2020
		VS	VS	()
33	BLAPL/0007939/2023	STATE OF ODISHA TOFAN @ JADA DAS	MAHESH KUMAR JENA	// BERHAMPUR SADAR /636 /2022
		VS	VS	()
34	BLAPL/0007940/2023	STATE OF ODISHA PRAHALLAD SETHI	ANIRUDHA DAS	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

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35	BLAPL/0007941/2023	STATE OF ODISHA SANJAYA KU. JOSHI VS	SUSHANTA KUMAR JOSHI VS	// NAWAPARA /13 /2020 ()
36	BLAPL/0007942/2023	STATE OF ODISHA KHUSIRAM PATEL VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
37	BLAPL/0007943/2023	STATE OF ODISHA BALESWAR MAJHI VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
38	BLAPL/0007944/2023	STATE OF ODISHA PARSHURAM TRIPATHY VS	PRATIK NAYAK VS	// GOPALPUR /107 /2023 ()
39	BLAPL/0007945/2023	STATE OF ODISHA ISAN ABI VS	SHUBHENDU KUMAR PARIDA VS	// / /0 ()
40	BLAPL/0007946/2023	STATE OF ODISHA PADU @ PADMANAVA DASH VS	SUSANTA KUMAR LENKA VS	// SATYABADI /138 /2021 ()
41	BLAPL/0007947/2023	STATE OF ODISHA JAGABANDHU BAITHARU @ JAGA VS	SANJIT MISHRA VS	// PIPLI /8 /2022 ()
42	BLAPL/0007948/2023	STATE OF ODISHA SWETACHANDRA TRIPATHY VS	ANITA SAHOO VS	// RANPUR /155 /2023 ()
43	BLAPL/0007949/2023	STATE OF ODISHA MD. SHOUKAT KHAN VS	PABITRA KUMAR NAYAK VS	// ROURKELA GRPS. /67 /2023 ()
44	BLAPL/0007950/2023	STATE OF ODISHA PRATAP KUMAR BISWAL @ PRATAP BISWAL VS	UNMESH CHANDRA JENA VS	// BASUDEVPUR /267 /2020 ()
45	BLAPL/0007951/2023	STATE OF ODISHA ASHOK KUMAR BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// NISCHINTAKOILI /45 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

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46	BLAPL/0007952/2023	CHINTU NAYAK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ADVA /18 /2023 () //
47	BLAPL/0007953/2023	GOURAHARI BEHERA@GOURANGA BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	NISCHINTAKOILI /45 /2022 () //
48	BLAPL/0007954/2023	RANA@BARNED BINDHANI VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /112 /2023 () //
49	BLAPL/0007955/2023	MANOJ KUMAR BAJPAYEE VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /139 /2023 () //
50	BLAPL/0007956/2023	RAJENDRA MAJHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /402 /2023 () //
51	BLAPL/0007957/2023	MANOJ BARIK VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /322 /2022 () //
52	BLAPL/0007958/2023	SUNIL BHATI VS STATE OF ODISHA	SK. ZAFARULLA VS	KESINGA /63 /2023 () //
53	BLAPL/0007959/2023	BASUDEV SINGH @ DEBA @ DENGU VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /163 /2023 () //
54	BLAPL/0007960/2023	SURYAKANTA GAJENDRA @ RINKU @ BELA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /250 /2020 () //
55	BLAPL/0007961/2023	ARABINDA MISHRA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /141 /2023 () //
56	BLAPL/0007962/2023	JIBARDHAN MUKHI VS STATE OF ODISHA	ASHOK DAS VS	GOCHHAPADA /69 /2023 () //
57	BLAPL/0007963/2023	SANJAY GURLA	JAGABANDHU SAHU	PADAMPUR /139 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007964/2023	NIRMAL DASH	JAGABANDHU SAHU	ORIENT /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007965/2023	UANSU HARPAL	JAYADEBA BEHERA	TITILAGARH /180 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007966/2023	M. LILI @ M. LILY	BHARAT BHUSAN ROURTRAY	PHULBANI TOWN /89 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007967/2023	BALIA MOHANTY	PRASANNA KUMAR MISHRA	PADMAPUR /144 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007968/2023	BAYA @ GOPAL MALLIK	DEEPAK KU SAHOO	RAJNAGAR /402 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007969/2023	DINESH JAISWAL	RAKESH BEHERA	/ /0
		VS	VS	()
		UNION OF INDIA		//
64	BLAPL/0007970/2023	BHAGYADHAR NAYAK @ BHAGYABAN	PRASANNA KUMAR MISHRA	CHANDABALI /63 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007971/2023	ASLAM KHAN@RAVAHID	SK. ZAFARULLA	JASHIPUR /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007972/2023	SAMEL GENJI	PRASANTA KUMAR SAHOO	NANDAPUR /62 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007973/2023	RAJAT PATRA@RAJAT KUMAR PATRA	BISHNU PRASAD PRADHAN	UDALA /207 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007974/2023	JIWANJYOTI JENA @ GOPIA	SOUMYA RANJAN MOHANTY	NIHALPRASAD /241 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

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69	BLAPL/0007975/2023	STATE OF ODISHA BALARAM MEHER VS	BHARAT BHUSAN ROUSTRAY VS	// barpalli /211 /2022 ()
70	BLAPL/0007976/2023	STATE OF ODISHA TINKU@TINKU SHRMA VS	TUKUNA KUMAR MISHRA VS	// ADVA /82 /2023 ()
71	BLAPL/0007977/2023	STATE OF ODISHA MANAS RANJAN GAMANG VS	AMIT BISWAL VS	// K.NUAGOAN /73 /2023 ()
72	BLAPL/0007978/2023	STATE OF ODISHA ABIYAM GAMANGO VS	R.N.BISWAL VS	// PADMAPUR /93 /2023 ()
73	BLAPL/0007979/2023	STATE OF ODISHA SWADHIN SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// BOLANGIR TOWN /49 /2023 ()
74	BLAPL/0007980/2023	STATE OF ODISHA JEJERAM BHUE VS	BHARAT BHUSAN ROUSTRAY VS	// AMBABHONA /194 /2021 ()
75	BLAPL/0007981/2023	STATE OF ODISHA GOBIND KARALI VS	SAROJ KUMAR DASH VS	// BRAJARAJNAGAR /149 /2023 ()
76	BLAPL/0007982/2023	STATE OF ODISHA KHETRAMANI @ PINKU MEHER VS	DEBENDRA KUMAR DHAR VS	// PADAMPUR /144 /2021 ()
77	BLAPL/0007983/2023	STATE OF ODISHA DEEPAK BARALENDIA VS	ABHILASH MISHRA VS	// DUNGURIPALI /70 /2023 ()
78	BLAPL/0007984/2023	STATE OF ODISHA RANJIT TANDI VS	ABHILASH MISHRA VS	// TARBHA /48 /2023 ()
79	BLAPL/0007985/2023	STATE OF ODISHA SIDHANTA PALA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

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80	BLAPL/0007986/2023	MOHAN@MITU SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /110 /2023 () //
81	BLAPL/0007987/2023	SUBOJIT MAJUMDAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /80 /2023 () //
82	BLAPL/0007988/2023	PINTU BEHERA @ SARAT BEHERA @ BAYA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /324 /2023 () //
83	BLAPL/0007989/2023	KABULA BARIK VS STATE OF ODISHA	RAMAKANTA SARANGI VS	MATHILI /223 /2022 () //
84	BLAPL/0007990/2023	ANSUMAN MOHAPATRA VS STATE OF ODISHA	UDIT RANJAN JENA VS	KEONJHAR TOWN /227 /2021 () //
85	BLAPL/0007991/2023	BACHU GIRI VS STATE OF ODISHA	BINI MISHRA VS	/ /0 () //
86	BLAPL/0007992/2023	NATHURAM PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
87	BLAPL/0007993/2023	RANDHIR SHARMA VS STATE OF ODISHA	UMAKANTA BARIK VS	CHAMPUA /14 /2023 () //
88	BLAPL/0007994/2023	PINTU BEHERA @ PENTU VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /746 /2022 () //
89	BLAPL/0007995/2023	CHUDA @ CHUDAMANI MEHER VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	PADAMPUR /144 /2021 () //
90	BLAPL/0007996/2023	NARENDRA KUMAR JHADIA@NAREANDRA@AGASTY VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /373 /2022 () //
91	BLAPL/0007997/2023	KAMALESWAR GAMANGA	SANJIB KUMAR BHANJADEO	/ /0

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0007998/2023	CHINIPANI SAHU	SACHIDANANDA PADHEE	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0007999/2023	SIBA JALI	SARAT KUMAR JENA	KHALLIKOTE /784 /2022
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0008000/2023	AMRESH CHALAN	MANOJ KUMAR PANDA	KOKSARA /73 /2021
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0008001/2023	SIBA SINGH @ SHIBA SINGH	DALIRANI BEHURAY	UDALA /164 /2023
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0008002/2023	KHETRA KUMAR	SK. ZAFARULLA	BIJEPUR /10 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0008003/2023	SURENDRA BREKABADIKA @ DASA KREPUTIKA	PRASANNA KUMAR MISHRA	GUDARI /42 /2007
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0008004/2023	RATHA PRUSTY	JAGANNATH BHUYAN	PHIRINGIA /111 /2023
		VS	VS	()
		STATE OF ODISHA		//
99	CMAPL/0000498/2023	GOURI MAHARANA	A.A.MISHRA	/ /
		VS	VS	()
		MAHENDRA KUMAR MAHARANA		//
100	CMAPL/0000499/2023	CHITA RANJAN SHARMA	MOHENDRA K.UMAR MOHAPATRO	/ /
		VS	VS	()
		BHASKAR SHARMA		//
101	CMAPL/0000500/2023	KARNAJIT KR. DEY	ADV	/ /
		VS	VS	()
		STATE OF ODISHA		//
102	CMP/0000775/2023	LAXMI DEI	BRAJA KISHORE SAHOO	/ /
		VS	VS	DISTRICT & SESSIONS JUDGE,PURI(Puri)

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

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103	CMP/0000776/2023	NILAMANI BEHERA RAHIMA BIBI VS JENUL HUSSAIN KHAN	SATRUGHNA DASH (A) VS	CMA/0000145/2016 // ADDL.CIVIL JUDGE(S.D.)2ND COURT,CUTTACK(Cuttack)
104	CMP/0000777/2023	NARAYAN PRADHAN VS KANCHAN PRADHAN	SATYA PRAKASH MOHAPATRA VS	CS/0000795/2018 // ()
105	CMP/0000778/2023	ANAND KUMAR AGARWAL VS RAJABALA AGARWAL	KALINGA KESHARI MOHAPATRA VS	// ()
106	CMP/0000779/2023	BISWABANDHYA BISWAL VS DIVYA JENA	SUVASHISH PATTANAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
107	CMP/0000780/2023	PRAFULLA KUMAR BAG VS PRASANTA KUMAR BAG	ANAM CHARAN PANDA VS	CS/0000110/2021 // ()
108	CMP/0000781/2023	DILLIP PARIDA VS SANJIB KUMAR NAYAK	ASHOK KUMAR MOHAPATRA-1 VS	// ()
109	CONTC/0004800/2023	TANA MURMU VS USHA PADHI, I.A.S.	PRASANTA KUMAR MISHRA VS	// ()
110	CONTC/0004801/2023	RABINDRA KU.SWAIN VS ASWATHY S., IAS	SANGRAM JENA VS	// ()
111	CONTC/0004802/2023	RABINDRA GHADEI VS UMAKANTA BISWAL, O.A.S.	ADV. VS	// ()
112	CONTC/0004803/2023	SUBRAT NAIK VS RAGHU G., IAS	ADV. VS	// ()
113	CONTC/0004804/2023	SURENDRA KUMAR BEHERA VS MANORANJAN MISHRA, ENGINR. IN CHIEF (CIVIL), ORISSA	ADV VS	// ()

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

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114	CONTC/0004805/2023	NRUSINGHA CHARAN BEHERA VS VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT.	ADV VS	// 0 //
115	CONTC/0004806/2023	SRI DAKTER PRADHAN VS AMITAV THAKUR, IPS	PRASANTA KUMAR MISHRA VS	// 0 //
116	CONTC/0004807/2023	GOPAL CHANDRA SAHOO VS VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT.	ADV VS	// 0 //
117	CONTC/0004808/2023	RABINDRA KUMAR RAY VS VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT.	ADV VS	// 0 //
118	CONTC/0004809/2023	JYOTSNAMAYEE LENKA VS VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT.	ADV VS	// 0 //
119	CONTC/0004810/2023	CHANDRA MOHAN NAYAK VS VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT.	ADV VS	// 0 //
120	CONTC/0004811/2023	BASANTA KUMAR SAHOO VS VISHAL K.DEV, PRINCIPAL SECY., FINANCE DEPT.	ADV VS	// 0 //
121	CONTC/0004812/2023	DEENABANDHU ADHIKARI VS R.S. GOPALAN, IAS	ADV. VS	// 0 //
122	CONTC/0004813/2023	NIRANJAN SWAIN VS NIRANJAN SWAIN	HEMANTA KUMAR TRIPATHY VS	// 0 //
123	CONTC/0004814/2023	BAIKUNTHANATH SAMAL VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
124	CONTC/0004815/2023	RANJIT KUMAR BEURIA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
125	CONTC/0004816/2023	PRASANTA KUMAR MOHAPATRA	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATH S., I.A.S.		//
126	CONTC/0004817/2023	SOURABHA RANJAN KHAMARI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		ARAVIND AGARWAL, IAS		//
127	CONTC/0004818/2023	NIRANJAN PATNAIK	SWAPNIL ROY	//
		VS	VS	0
		SATYARANJAN SAHOO, DIRECTOR, SECONDARY EDUCATION, BBSR		//
128	CONTC/0004819/2023	KRITI CHANDRA BUDEK	JYOTSNARANI RATH	//
		VS	VS	0
		CHANCHALA RANA, COLLECTOR, BOLANGIR		//
129	CONTC/0004820/2023	ANUSAYA SATPATHY	ADV	//
		VS	VS	0
		PRADEEP KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, ORISSA		//
130	CONTC/0004821/2023	MOHAN KUMAR CHAKRA	ADV	//
		VS	VS	0
		ASWATHY S., SECY., S AND ME DEPT.		//
131	CONTC/0004822/2023	PRADYUMNA KUMAR CHAKRA	ADV	//
		VS	VS	0
		ASWATHY S., SECY., S AND ME DEPT.		//
132	CONTC/0004823/2023	TAPASWINI MOHAKUD	ADV	//
		VS	VS	0
		ASWATHY S., SECY., S AND ME DEPT.		//
133	CONTC/0004824/2023	KRUPASINDHU GIRI	ADV	//
		VS	VS	0
		ASWATHY S., SECY., S AND ME DEPT.		//
134	CONTC/0004825/2023	BAIDHAR PATRA	ADV	//
		VS	VS	0
		KAPILENDRA MISHRA, DISTRICT EDUCATION OFFICER, BHADRAK		//
135	CONTC/0004826/2023	RABINDRA KUMAR DAS	ADV	//
		VS	VS	0
		ASWATHY S., SECY., S AND ME DEPT.		//
136	CONTC/0004827/2023	SASHI BHUSAN MALLICK	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004828/2023	ASWATHY S., SECY., S AND ME DEPT. SARASWATI BALA BIT @ SARASWATI BIT VS STATE OF ODISHA	RAVI RAJ JAISWAL VS	// // 0 //
138	CONTC/0004829/2023	UMESH PATRA VS ASWATHY S., SECY., S AND ME DEPT.	ADV VS	// 0 //
139	CONTC/0004830/2023	KUSAL CHANDRA HIAL VS ASWATHY S., SECY., S AND ME DEPT.	ADV VS	// 0 //
140	CONTC/0004831/2023	GOLEKHA CHANDRA PANDA VS BABITA DALAI	ADV. VS	// 0 //
141	CONTC/0004832/2023	SUSANTA KUMAR RATHA VS ANU GARG, IAS	GIRISH CHANDRA SAHU VS	// 0 //
142	CONTC/0004833/2023	BHUPATI KUMAR MOHANTA VS ARAVIND AGRAWALA, HIGHER EDUCATION DEPT., ODISHA, BBSR.	AMLANJYOTI ROUT VS	// 0 //
143	CONTC/0004834/2023	PRANATI BARIK VS ARAVIND AGRAWALA, COMNR. CUM SECY., HIGHER EDUCATION DEPT., ODISHA, BBSR.	AMLANJYOTI ROUT VS	// 0 //
144	CONTC/0004835/2023	PRADIPTA KUMAR SAHANI VS SURENDRA KUMAR, IAS	JAYADEV MISHRA VS	// 0 //
145	CONTC/0004836/2023	PRAMOD KUMAR DASH VS SATYABRATA SAHU, I.A.S.	JAYADEV MISHRA VS	// 0 //
146	CONTC/0004837/2023	BIJAYA KUMAR PATRO VS VIR VIKRAM YADAV, PRINCIPAL SECY. TO GOVT., LOKSEVA BHAWAN, BBSR	ADV. VS	// 0 //
147	CONTC/0004838/2023	BAILOCHAN SAHOO VS VIR VIKRAM YADAV, PRINCIPAL SECY. TO GOVT., LOKSEVA BHAWAN, BBSR	ADV. VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0004839/2023	RABINDRA KUMAR JENA VS VIR VIKRAM YADAV, PRINCIPAL SECY. TO GOVT., LOKSEVA BHAWAN, BBSR	ADV. VS	// 0 //
149	CONTC/0004840/2023	NABA KISHORE MISHRA VS VIR VIKRAM YADAV, SECY., COMMERCE AND TRANSPORT DEPT., ODISHA SECRETARIAT, BBSR	ADV. VS	// 0 //
150	CONTC/0004841/2023	CHITRA PRASAD TIWARI VS DR. KAMAL LOCHAN MISHRA, COLLECTOR, NAWARANGPUR	ADV. VS	// 0 //
151	CONTC/0004842/2023	BICHITRANANDA SAHU VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
152	CONTC/0004843/2023	BANOJ KUMAR BARIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
153	CONTC/0004844/2023	JIBAN KRUSHNA KHATEI VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// 0 //
154	CONTC/0004845/2023	SURYAMANI KHUNTIA VS BISHNUPADA SETHY, IAS	ADV. VS	// 0 //
155	CONTC/0004846/2023	TIKILI ROUT VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
156	CONTC/0004847/2023	MARKANDA DAS VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
157	CONTC/0004848/2023	BISWAMOHAN MISHRA VS ASWATHY S, IAS	ADV. VS	// 0 //
158	CONTC/0004849/2023	SUNIL KUMAR SWAIN VS SMRUTI RANJAN PRADHAN, IAS	ADV. VS	// 0 //
159	CONTC/0004850/2023	YUDHISTIRA SWAIN	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0004851/2023	ASWATHY S., IAS BASANTA KUMAR ROUSTRAY	DAYANIDHI MISHRA	//
		VS	VS	0
161	CONTC/0004852/2023	ASWATHY S., IAS SUFYAN KHAN	DAYANIDHI MISHRA	//
		VS	VS	0
162	CONTC/0004853/2023	G. MATHI VATHANAN, IAS BINAYAK SWAIN	DAYANIDHI MISHRA	//
		VS	VS	0
163	CONTC/0004854/2023	G. MATHI VATHANAN, IAS HARESH PODHA	ADV.	//
		VS	VS	0
164	CONTC/0004855/2023	SUSHIL KUMAR LOHANI, IAS JAGDISH PRASAD MISHRA	ADV.	//
		VS	VS	0
165	CONTC/0004856/2023	NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT., ODISHA SURESH CHANDRA RANA	ADV.	//
		VS	VS	0
166	CONTC/0004857/2023	G.L MATHI VATHANAN, IAS CHITTARANJAN DIGAL	DEBADATTA MOHANTY	//
		VS	VS	0
167	CONTC/0004858/2023	ASHISH SINHA, M.D., ODISHA STATE CO OPERATIVE MILK PRODUCERS FEDERATION LTD., PRAKASH CHANDRA SAHOO	ADV.	//
		VS	VS	0
168	CONTC/0004859/2023	G. MATHI VATHANAN, IAS BHARATI SETHI	ADV.	//
		VS	VS	0
169	CONTC/0004860/2023	DR. SUJATA MISHRA, C.D.M.O., PURI DURGA PRASAD DASH	DEBADATTA MOHANTY	//
		VS	VS	0
170	CONTC/0004861/2023	ARUN KUMAR RAY, ADDL. DIRECTOR GENERAL OF POLICE ,PRISONS AND DIRECTOR OF CORRECTIONAL SERVICES LAXMI BEHERA	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0004862/2023	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND D.M, BALASORE BIRENDRA KUMAR BEHERA VS HIMANSU KR. LAL, I.P.C.	MANORANJAN PADHI VS	// // ()
172	CONTC/0004863/2023	NABA KISHORE JENA VS SATYAABRATA SAHOO, SECY., REVENUE AND D.M. DEPT., ODISHA, BBSR.	ADV. VS	// ()
173	CONTC/0004864/2023	PRAMODINI MAHAPATRA VS UMAKANTA PATRA, PRINCIPAL HALADIA COLLEGE	ADV. VS	// ()
174	CONTC/0004865/2023	M/S. PRADHAN INDUSTRIES LTD. JAJPUR VS PRAMOD KUMAR NAYAK	ADV. VS	// ()
175	CONTR/0000036/2023	RAMAKANTA BHAL VS SUSANTA KUMAR SUTAR, TAHASILDAR, CHANDBALI	ADV VS	/ /0 ()
176	CRLA/0000765/2023	BABUNA @ KALIA @ RAKESH KUMAR ROUT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	OLATPUR /73 /2013 ()
177	CRLA/0000766/2023	BHAGABAN KHATEI VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /127 /2023 ()
178	CRLA/0000767/2023	HEMANTA KUMAR SWAIN @ HEMANTA SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /127 /2023 ()
179	CRLA/0000768/2023	SAPANA KUANR VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIRMAHARAJPUR /186 /2020 ()
180	CRLA/0000769/2023	MANGALA @ SONU GOUDA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /490 /2022 ()
181	CRLA/0000770/2023	PURNA MAHALLIK @ MAHALIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /47 /2023 ()

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLA/0000771/2023	DUDRA @ CHINTU DALABEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BALLIGUDA /179 /2018 () //
183	CRLA/0000772/2023	SUBASH SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BERHAMPUR SADAR /143 /2015 () //
184	CRLMA/0000249/2023	AKHAYA KUMAR BHUYAN VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	LALBAG /179 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000868/2020
185	CRLMA/0000250/2023	DEBABRATA JENA VS STATE OF ODISHA	ADV. VS	GHASIPURA /184 /2020 NYAYADHIKARI,GHASIPURA(Kendujhar) ICC/0000037/2020
186	CRLMA/0000251/2023	SUDHANSU SEKHAR MOHANTY VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	CHANDABALI /246 /2020 () //
187	CRLMA/0000252/2023	DAKTOR MURMU @ RAMA MURMU VS STATE OF ODISHA	BANAMALI BARIK VS	/ /0 () //
188	CRLMA/0000253/2023	VISHAL PATHAK VS STATE OF ODISHA	ADV. VS	NCB BHUBANESWAR /1 /2017 () //
189	CRLMC/0003065/2023	BALARAM PAIKARAY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /242 /2023 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000320/2023
190	CRLMC/0003066/2023	SASWAT KUMAR ROUT VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /213 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000430/2023
191	CRLMC/0003067/2023	AUJJWALYA KUMAR JENA@AUJALYA KUMAR JEN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	MANGALA BAG /256 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0001407/2021
192	CRLMC/0003068/2023	ANUP KUMAR SATAPATHY VS BIDUT PRABHA SATAPATHY @ MOHAPATRA	PRASANNA KUMAR MISHRA VS	/ /0 () //
193	CRLMC/0003069/2023	DIBYA LOCHAN NAIK @ PAPU	ARJEET MISHRA	SUNABEDA /35 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0003070/2023	STATE OF ODISHA SADANANDA MAHANANDA	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
195	CRLMC/0003071/2023	STATE OF ODISHA RAJ KUMAR ROUT	RAMANI KANTA PATTANAIAK	// JENAPUR /189 /2021
		VS	VS	()
196	CRLMC/0003072/2023	STATE OF ODISHA SUJAL KUMAR MAHAKUD	SURYAKANTA DWIBEDI	SPL.JUDGE,JAJPUR(Jajapur) Spl/0000082/2021
		VS	VS	()
197	CRLMC/0003073/2023	STATE OF ODISHA ANUPAMA BISWAL	DIPTI RANJAN MOHAPATRA	// KHANTAPADA /451 /2018
		VS	VS	()
198	CRLMC/0003074/2023	STATE OF ODISHA PRAMODA KUMAR SAMANTARAY	MANOJ KUMAR MOHANTY	// BHADRAK TOWN /310 /2021
		VS	VS	()
199	CRLMC/0003075/2023	STATE OF ODISHA NARENDRA KUMAR SAHU	MANAS KUMAR CHAND	// KENDRAPARA /70 /2015
		VS	VS	()
200	CRLMC/0003076/2023	STATE OF ODISHA PRABHATI INDUAR	UNMESH CHANDRA JENA	// BERHAMPUR SADAR /388 /2022
		VS	VS	()
201	CRLMC/0003077/2023	STATE OF ODISHA ALOK KUMAR RANA@ALOK RANA	AMULYA RATNA PANDA	// / /0
		VS	VS	()
202	CRLMC/0003078/2023	STATE OF ODISHA JITENDRA KUMAR MAHAPATRA	PRASANNA KUMAR MISHRA	// PHIRINGIA /147 /2022
		VS	VS	()
203	CRLMC/0003079/2023	STATE OF ODISHA SARAT PRADHAN@BAIRIGANJAN	JAYADEBA BEHERA	// / /0
		VS	VS	()
204	CRLMC/0003080/2023	STATE OF ODISHA SATYA NARAYAN SWAIN	AMITAV TRIPATHY	// RANPUR /26 /2011
		VS	VS	()
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0003081/2023	STATE OF ODISHA (O.P.I.D.) PRAMOD KUMAR SAHOO VS	ANIRUDHA DAS VS	// K.NUAGOAN /100 /2022 ()
206	CRLMC/0003082/2023	STATE OF ODISHA GIRIDHARI PRADHAN VS	BIDYALOK MOHAPATRA VS	// MAHILA PS SAMBALPUR /33 /2018 ()
207	CRLMC/0003083/2023	STATE OF ODISHA NOOR MOHAMMED KHAN@SK.BABU VS	PRIYA RANJAN SINGH VS	// TIRTOL /278 /2018 ()
208	CRLMC/0003084/2023	STATE OF ODISHA D. SRINIVAS @ DUDALA SRINIVAS VS	NIRANJAN BISWAL VS	// CHANDILI /219 /2021 ()
209	CRLMC/0003085/2023	STATE OF ODISHA KESHAB PRADHAN VS	JAYADEBA BEHERA VS	// RANPUR /79 /2004 ()
210	CRLMC/0003086/2023	STATE OF ODISHA NARESH PRADHAN VS	DEBASHIS ROUTRAY VS	// LAKHANPUR /40 /2022 ()
211	CRLMC/0003087/2023	STATE OF ODISHA TILOTTAMA PRADHAN VS	GOUTAM KUMAR ROUTRAY VS	// NACHUNI /158 /2023 ()
212	CRLMC/0003088/2023	STATE OF ODISHA SANTOSH PRADHAN VS	GOUTAM KUMAR ROUTRAY VS	// NACHUNI /137 /2023 ()
213	CRLMC/0003089/2023	STATE OF ODISHA A. SURESH KUMAR DORA VS	ASIT KUMAR CHAUDHURY VS	// BALUGAON P.S. /162 /2022 ()
214	CRLMC/0003090/2023	STATE OF ODISHA SUNIL KUMAR BEHERA VS	ASIT KUMAR CHAUDHURY VS	// BALUGAON P.S. /162 /2022 ()
215	CRLMC/0003091/2023	STATE OF ODISHA RAIBARIA RAITA@RABI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// / /0 () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0003092/2023	BANTI @ BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /431 /2023 () //
217	CRLMC/0003093/2023	BIBHU BEHERA@SARBESWAR DENGA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /431 /2023 () //
218	CRLMC/0003094/2023	PRASANANDA DEO VS DILESWAR HIAL @ SAHU	DEBASIS TRIPATHY VS	/ /0 () //
219	CRLMC/0003095/2023	DHANANJAY DALAI VS SUSANTA DAS	DEBASNAN DAS VS	/218 /2023 () //
220	CRLMP/0001403/2023	BICHITRANANDA ROUL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	MAHAKALPARA /30 /2023 () //
221	CRLMP/0001404/2023	RADHAKANTA DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SORO /191 /2023 () //
222	CRLMP/0001405/2023	T.LAXMI NARAYAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //
223	CRLMP/0001406/2023	JYOTSNARANI PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /254 /2023 () //
224	CRLMP/0001407/2023	SAROJINI BARIK VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	BARI /236 /2023 () //
225	CRLMP/0001408/2023	BIJOY KUMAR MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
226	CRLMP/0001409/2023	DR.LAXMIDHAR BISWAL VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	/ /0 () //
227	CRLMP/0001410/2023	SANJUKTA SAHOO	SRI OM SWARUP	NAYAPALLI P.S. /803 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLMP/0001411/2023	STATE OF ODISHA BIKRAM PRADHAN	PRAMOD KUMAR MISHRA	// /0
		VS	VS	()
229	CRLMP/0001412/2023	STATE OF ODISHA MANORAMA SAHOO	JAYADEBA BEHERA	// /0
		VS	VS	()
230	CRLMP/0001413/2023	STATE OF ODISHA CHAKRADHAR PINGUA	SUKANTA KUMAR NAYAK	// /0
		VS	VS	()
231	CRLMP/0001414/2023	STATE OF ODISHA NALINIBIHARI PATTNAYAK	KOUSIK ANANDA GURU	// /0
		VS	VS	()
232	CRLMP/0001415/2023	STATE OF ODISHA JAYANTI BHUYAN	ARUN KUMAR BUDHIA	// /0
		VS	VS	()
233	CRLMP/0001416/2023	STATE OF ODISHA PRAVATI SAMANTARAY	BISWAJIT NAYAK	// /0
		VS	VS	()
234	CRLMP/0001417/2023	STATE OF ODISHA NAFISHA FIRDOUS	DINESH RAY	// /0
		VS	VS	()
235	CRLMP/0001418/2023	STATE OF ODISHA NETRANANDA SAHOO	SAMVIT MOHANTY	// /0
		VS	VS	()
236	CRLMP/0001419/2023	STATE OF ODISHA SUBAL CHARAN BEHERA	CHINMAY MOHANTY	// /0
		VS	VS	()
237	CRLREV/0000365/2023	STATE OF ODISHA MIKESWAR DIGAL	MAHES DAS	// RAIKIA /73 /2022
		VS	VS	()
238	CRLREV/0000366/2023	STATE OF ODISHA SUMANTA NAIK @ SUMANTA NAYAK	JUGALA KISHORE PANDA	// /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLREV/0000367/2023	STATE OF ODISHA SANATAN SAMAL VS	BISWARANJAN DALAI VS	// FATEGARH /92 /2015 ()
240	CRLREV/0000368/2023	STATE OF ODISHA EPRIYAM LIMA @ SURA LIMA VS	RABINDRA NATH PANDA VS	// MOHANA /164 /2020 ()
241	CRP/0000024/2023	STATE OF ODISHA PUSPANJALI PRADHAN VS	SUJAY SHANKER SINGHDEO VS	// // ()
242	FAO/0000315/2023	MILI PRADHAN @ GOUD D.M.(T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS	GOPAL CHANDRA SAMANTARAY VS	// // ()
243	FAO/0000316/2023	SANJAY KUMAR MOHANTY DIVL. MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS	RABINDRA SAMANTARAY VS	// // ()
244	FAO/0000317/2023	BANSIDHAR MOHANTY ODISHA STATE HOUSING BOARD, BBSR VS	TAPAN KUMAR BISWAL VS	// // ()
245	ITA/0000075/2023	ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// // ()
246	ITA/0000076/2023	HEMANTA KUMAR AGARWAL PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// // ()
247	ITA/0000077/2023	HEMANTA KUMAR AGARWAL PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// // ()
248	ITA/0000078/2023	M/S. ODISHA CHROME EXPORT AND MINING LTD. PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// // ()
249	MACA/0000690/2023	MAMATA DEVI CHOPRA THE D.M., M/S. NATIONAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
		CHIKANDHAR HARIJAN		//

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MACA/0000691/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD. VS JASODA MAJHI	PRASANTA KUMAR MAHALI VS	// 0 //
251	MACA/0000692/2023	M/S. ORIENTAL INSURANCE CO. LTD. VS MAMATA PRADHAN	PRASANTA K.UMAR MAHALI VS	// 0 //
252	MACA/0000693/2023	KAMA SWAIN VS D.M., ORIENTAL INSURANCE CO. LTD., GANJAM	BHARAT JALLI VS	// 0 //
253	MACA/0000694/2023	SANTOSH KUMAR SWAIN VS D.M., ORIENTAL INSURANCE CO. LTD., GANJAM	BHARAT JALLI VS	// 0 //
254	MACA/0000695/2023	SNEHALATA BARIK VS SANJIBANI SUDHA MOHANTY	PRADEEP KUMAR MISHRA VS	// 0 //
255	MACA/0000696/2023	RUPASHREE BEHERA VS MANIKA KHAN	BISHNU BRATA SINGH VS	// 0 //
256	MACA/0000697/2023	SABITA PANIGRAHI VS KURTIBAS SAHU	BISHNU BRATA SINGH VS	// 0 //
257	MACA/0000698/2023	AMAR KUMAR MOHANTY VS DURGA PRASAD MAHARATHI	PRADEEP KUMAR MISHRA VS	// 0 //
258	MACA/0000699/2023	D.M.(T.P CELL) M/S .NEW INDIA ASSURANCE CO. LTD. VS PUSHPALATA MAHAKUD	SUBRATA SATHY VS	// 0 //
259	MACA/0000700/2023	ASWINI KUMAR DAS VS SANTOSH KUMAR NAYAK	KAPILA CHARAN NAYAK VS	// 0 //
260	MACA/0000701/2023	NATIONAL INSURANCE CO. LTD. VS SHARATI NAYAK	SABITA RANJAN PATNAIK VS	// 0 //
261	MACA/0000702/2023	CHHABI BEHERA	DURGA CHARAN DEY	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	MACA/0000703/2023	BIJAYA KUMAR MOHAPATRA D.KRISHNAMA REDDY	DEBARAJ MOHANTY	//
		VS	VS	0
263	RPFAM/0000214/2023	SUBASH CHANDRA SAHU ANANTA BEHERA	ARIJEET MISHRA	//
		VS	VS	0
264	RPFAM/0000215/2023	JHILI SAHU SURYAKANTA DALABEHERA	AMITAV TRIPATHY	//
		VS	VS	0
265	RSA/0000298/2023	SUJATA DALABEHERA KHITENDRA MOHANTY	ALOK KUMAR MOHANTY	//
		VS	VS	0
266	RSA/0000299/2023	MANASI SINHA PANCHANAN PATI	LAKSHMAN MISHRA	//
		VS	VS	0
267	RVWPET/0000301/2023	JANAKI PARIDA O.S.E.B SHRAMIK MAHASANGHA, BBSR.	ADV.	//
		VS	VS	0
268	RVWPET/0000302/2023	STATE OF ODISHA TABRUK KHAN	ARUN KUMAR BUDHIA	//
		VS	VS	0
269	WA/0001604/2023	RUKSANA BIBI STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
270	WA/0001605/2023	LAXMAN KUMAR SAHU STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
271	WA/0001606/2023	PARAMESWAR SAHU SATRUGHANA BISWAL	TAPAN KUMAR BISWAL	//
		VS	VS	0
272	WA/0001607/2023	STATE OF ODISHA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0001608/2023	JIMUT BAHAN ROUT STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
274	WA/0001609/2023	DILLIP KUMAR SAMAL SASMITA BARIK VS	MANOJ KUMAR MOHANTY VS	// // ()
275	WA/0001610/2023	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
276	WA/0001611/2023	BASANTA KUMAR SWAIN CHIEF EXECUTIVE OFFICER, CESU, VS	BUDHIS KUMAR BEHERA VS	// // ()
277	WA/0001612/2023	DEBENDRA SAHU JULI PRADHAN VS	BIGYAN KUMAR SHARMA VS	// // ()
278	WA/0001613/2023	STATE OF ODISHA DR. SHREEYAM MOHAPATRA VS	DINESH KUMAR PANDA VS	// // ()
279	WA/0001614/2023	STATE OF ODISHA STATE OF ODISHA VS	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// // ()
280	WA/0001615/2023	LAXMAN KUMAR KARAN TILOTAMA BAHINIPATI VS	ANKITA MUKHERJI VS	// // ()
281	WA/0001616/2023	STATE OF ODISHA DR. R.C. SAMANTA ROY INSTITUTE OF SCIENCE AND TECHNOLOGY, MOYAPATNA VS	SOMENDRA KUMAR MOHANTY VS	// // ()
282	WA/0001617/2023	REGIONAL PROVIDENT FUND COMMISSIONER REGIONAL OFFICE, BBSR STATE OF ODISHA VS	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// // ()
283	WA/0001618/2023	BALARAM PANIGRAHY STATE OF ODISHA VS	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// // ()
		JAYA KRISHNA SAHOO		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WA/0001619/2023	STATE OF ODISHA VS DAITARY SAHOO	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
285	WA/0001620/2023	STATE OF ODISHA VS ANITA TETE	SUKUMAR GHOSH, A.G.A. VS	// 0 //
286	WA/0001621/2023	STATE OF ODISHA VS GOVINDA CHANDRA TRIPATHY	Y.S.P. BABU, A.G.A. VS	// 0 //
287	WP(C)/0022297/2023	KADAMBINI SAHOO VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
288	WP(C)/0022298/2023	BIDYADHAR BISWAL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
289	WP(C)/0022299/2023	NANDALAL BARIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
290	WP(C)/0022300/2023	PRASHANTA KUMAR DANDASENA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
291	WP(C)/0022301/2023	SANJIB RANJAN NAIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
292	WP(C)/0022302/2023	SUREKHA MALLICK VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
293	WP(C)/0022303/2023	ANJALI MAHARANA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
294	WP(C)/0022304/2023	SRICHARAN MAHARANA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
295	WP(C)/0022305/2023	JITENDRA MEHER	BHABANI SANKAR TRIPATHY (1)	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0022306/2023	SABITARANI SAHOO	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0022307/2023	RAMA CHANDRA GIRI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0022308/2023	MAHAPRASAD PANDA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0022309/2023	NIRUPAMA MALLICK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0022310/2023	DR. NIMAI CHARAN MISHRA	SUCHETA GUMANSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0022311/2023	SAKTISWAR MUGRI	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0022312/2023	SANGRAM KESHAREE PATI	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0022313/2023	MAMATA DASH	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0022314/2023	NIRANJAN MISHRA	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
		DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
305	WP(C)/0022315/2023	KAILASH CHANDRA BEHERA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0022316/2023	BALARAM SAHOO	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0022317/2023	STATE OF ODISHA M/S SRI GOPAL STORE VS	KSHIROD KUMAR SAHOO VS	// // 0
308	WP(C)/0022318/2023	ADDL. STATE TAX OFFICER CT AND GST,SAMBALPUR HEMANTA KUMAR KHANDA VS	MANAS PATI VS	// // 0
309	WP(C)/0022319/2023	STATE OF ORISSA MITA ROUT VS	MANOJA KUMAR KHUNTIA VS	// // 0
310	WP(C)/0022320/2023	DIRECTOR GENERAL, RPF, NEW DELHI NARENDRANATH SWAIN VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
311	WP(C)/0022321/2023	STATE OF ODISHA BISHWAMITRA NAYAK VS	MANAS PATI VS	// // 0
312	WP(C)/0022322/2023	STATE OF ODISHA NRUSINGHA CHARAN BISWAL VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
313	WP(C)/0022323/2023	STATE OF ODISHA NIRANJAN TRIPATHY VS	MANAS PATI VS	// // 0
314	WP(C)/0022324/2023	STATE OF ORISSA RAMESH CHANDRA SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // 0
315	WP(C)/0022325/2023	DIECTOR GENERAL, RPF, NEW DELHI KARTIK CHANDRA SAHOO VS	NIRANJAN ROUT VS	// // 0
316	WP(C)/0022326/2023	THE COLLECTOR, KENDRAPARA MANOJ KUMAR ROUTRAY VS	DEBASIS TRIPATHY VS	// // 0
317	WP(C)/0022327/2023	STATE OF ODISHA KALINGA KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0022328/2023	KAMAL KUMAR AGARWAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
319	WP(C)/0022329/2023	KALI CHARAN BEHERA VS STATE OF ORISSA	SIBA PRASAD PATI VS	// 0 //
320	WP(C)/0022330/2023	ISSAN CHANDRA DALAI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
321	WP(C)/0022331/2023	DEBASHISH CHAKRAVARTY @ CHAKRABARTY VS STATE OF ODISHA	RAJ KUMAR SUTAR VS	// 0 //
322	WP(C)/0022332/2023	ASHWINI KUMAR DAS VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
323	WP(C)/0022333/2023	SANJUKTA BEHURIA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
324	WP(C)/0022334/2023	SANJUKTA BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
325	WP(C)/0022335/2023	BALARAM PAIKARAY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
326	WP(C)/0022336/2023	ANITA DIGAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
327	WP(C)/0022337/2023	AKSHAY KUMAR DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
328	WP(C)/0022338/2023	RAJESH KUMAR RATH VS STATE OF ODISHA	SIDDHATHA SAMAL VS	// 0 //
329	WP(C)/0022339/2023	MITHILA SUNA	ARJUNA CHARANA BEHERA	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0022340/2023	KIRAN RANJAN NAYAK	LAKSMIDHAR KABI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0022341/2023	DHARANIDHAR MOHANTY	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0022342/2023	BIPRA PANIGRAHI	PARSURAM MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0022343/2023	SASMITA MALLIK	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0022344/2023	PITABAS SETHI	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0022345/2023	AMITAV CHANDA	RAKESH KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0022346/2023	M/S HINDUSTAN PETROLEUM CORP. LTD., MUMBAIGAUTAM MUKHERJI		//
		VS	VS	0
		MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ODISHA, CUTTACK		//
337	WP(C)/0022347/2023	KALAKAR MALIK	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0022348/2023	DEBENDRA BAL	TATHAGATA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0022349/2023	ARIKI DILIP KUMAR	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0022350/2023	SANTI KUSHA	SATYAJIT BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0022351/2023	STATE OF ODISHA SATISH CHANDRA MOHANTY VS	GOPINATH MISHRA VS	// // ()
342	WP(C)/0022352/2023	TAHASILDAR CUM REVENUE OFFICER, JAJPUR SITARANI SUNDI VS	ASISH KUMAR RAY VS	// // ()
343	WP(C)/0022353/2023	STATE OF ODISHA ARDHENDU HARICHANDAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // ()
344	WP(C)/0022354/2023	STATE OF ODISHA UMAKANTA SAHU VS	BIJAY KUMAR MOHANTY VS	// // ()
345	WP(C)/0022355/2023	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
346	WP(C)/0022356/2023	STATE OF ODISHA SUSAMA KUMARI NANDA VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
347	WP(C)/0022357/2023	STATE OF ODISHA BHUTI NAG VS	SUKANTA KUMAR MISHRA VS	// // ()
348	WP(C)/0022358/2023	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	PRAMODA KUMAR DASH VS	// // ()
349	WP(C)/0022359/2023	STATE OF ODISHA ODISHA VIKLANG MANCH, GAJAPATI VS	OMKAR DEVDAS VS	// // ()
350	WP(C)/0022360/2023	GOVT. OF INDIA, RURAL DEVELOPMENT DEPT., NEW DELHI GOLAK PRASAD NAYAK VS	SANJAY KUMAR BEHERA VS	// // ()
351	WP(C)/0022361/2023	STATE OF ODISHA KRUSHNA CHANDRA PATRA VS	NIRANJAN PANDA (1) VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0022362/2023	UMAKANTA BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
353	WP(C)/0022363/2023	DURGA PRASAD TRIPATHY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
354	WP(C)/0022364/2023	SARBESWAR MOHANTY VS REGISTRAR CO OPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
355	WP(C)/0022365/2023	ASHWINI KUMAR NAYAK VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
356	WP(C)/0022366/2023	RATAN LAL SINGH VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
357	WP(C)/0022367/2023	M/S SHREE JAGANNATH ENTERPRISES, CUTTACK VS COMMNR. OF CT AND GST, CUTTACK	ADITYA NARAYAN RAY VS	// 0 //
358	WP(C)/0022368/2023	UPENDRA KUMAR PATEL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
359	WP(C)/0022369/2023	ODISHA STATE HOUSING BOARD, BBSR VS CHAIRPERSON PERMANENT LOK ADALAT, KHURDA	TAPAN KUMAR BISWAL VS	// 0 //
360	WP(C)/0022370/2023	RAJ KISHORE KYAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
361	WP(C)/0022371/2023	PADMINI DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
362	WP(C)/0022372/2023	SARASWATI MAJHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
363	WP(C)/0022373/2023	NABIN PARIDA	SUBHASISH SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0022374/2023	ULLASH CHANDRA PAIKRAY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0022375/2023	LAXMI NARAYAN JAIN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0022376/2023	DARPAKA BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0022377/2023	JAYALAXMI ROURAY	BIDHESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0022378/2023	DARPAKA BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0022379/2023	DARPAKA BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0022380/2023	M/S. KALS BREWERIES PVT. LTD. CHENNAI	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0022381/2023	JUDHISTIR BISWAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0022382/2023	KRISHNA CHANDRA SETHY	BIBHU PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0022383/2023	TRINATH CHANDRA JENA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
374	WP(C)/0022384/2023	NILAMANI SAHOO	SURENDRA KUMAR SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0022385/2023	STATE OF ODISHA SUDARSHAN MEHER VS	SARBESWAR SAHOO VS	// // ()
376	WP(C)/0022386/2023	STATE OF ODISHA DIBYA RANJAN LENKA VS	KHIROD CHANDRA MAJHI VS	// // ()
377	WP(C)/0022387/2023	R.T.O., CUTTACK MAMATA MOHAPATRA VS	SURENDRA KUMAR SAHOO VS	// // ()
378	WP(C)/0022388/2023	STATE OF ODISHA CHAKANANDA KAMPA VS	TANMAY MISHRA VS	// // ()
379	WP(C)/0022389/2023	STATE OF ODISHA UMMA CHARAN PATRA VS	BHAGABAN BEHERA VS	// // ()
380	WP(C)/0022390/2023	STATE OF ODISHA SAKTIKANTA DAS VS	PRAVASI NAYAK VS	// // ()
381	WP(C)/0022391/2023	STATE OF ODISHA PRANATI MOHANTY VS	BANSHIDHAR BAUG VS	// // ()
382	WP(C)/0022392/2023	STATE OF ODISHA M/S Z.ENGINEERS AND CONSTRUCTION PVT. LTD., VS	BANSHIDHAR BAUG VS	// // ()
383	WP(C)/0022393/2023	STATE OF ODISHA SUBASH CHANDRA PATRA VS	TRILOCHAN DASH VS	// // ()
384	WP(C)/0022394/2023	THE DIVISIONAL COMMERCIAL MANAGER, SANGRAM KESHARI PRADHAN VS	KHURDA TRILOCHAN BARIK VS	// // ()
385	WP(C)/0022395/2023	STATE OF ODISHA BANAMALI MAHARANA VS THE COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0022396/2023	GURU CHARAN SWAIN VS STATE OF ODISHA	KALYAN PATNAIK VS	// 0 //
387	WP(C)/0022397/2023	SANJAY SETHI VS UNION OF INDIA	TRILOCHAN BARIK VS	// 0 //
388	WP(C)/0022398/2023	JABADU ADJUADI VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
389	WP(C)/0022399/2023	ANUP EKKA VS THE STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
390	WP(C)/0022400/2023	ARUN NAYAK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
391	WP(C)/0022401/2023	MD. ATHAR ALI VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
392	WP(C)/0022402/2023	RAMA CHANDRA PARIDA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
393	WP(C)/0022403/2023	CHANDRADHWAJA SAHU VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
394	WP(C)/0022404/2023	JYOTI RANJAN PANDA VS TPCODL, BBSR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
395	WP(C)/0022405/2023	KRUSHNA CHANDRA GOUDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
396	WP(C)/0022406/2023	ARATI PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
397	WP(C)/0022407/2023	NAMITA NAIK	KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0022408/2023	BIDYADHAR MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0022409/2023	UPENDRA KUMAR SAHOO	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0022410/2023	LAXMIDHAR MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0022411/2023	JANAKAR NAYAK	DAMODAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0022412/2023	BHAGYABAN MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0022413/2023	SHREE LINGRAJ FEEDS LTD. ROURKELA	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0022414/2023	NABAKISHORE MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0022415/2023	ADWAITA KUMAR KAR	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0022416/2023	TRIPATI PRASAD MOHAPATRA	TANMAY MISHRA	//
		VS	VS	0
		THE SECY. BDA		//
407	WP(C)/0022417/2023	KRISHNA CHANDRA MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0022418/2023	SARANGADHAR SAHOO	DHANESWAR BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0022419/2023	STATE OF ODISHA RANJAN KUMAR MOHANTY VS	BISWABIHARI MOHANTY VS	// // ()
410	WP(C)/0022420/2023	STATE OF ODISHA HAREKRUSHNA BEHERA VS	BISWABIHARI MOHANTY VS	// // ()
411	WP(C)/0022421/2023	STATE OF ODISHA SARAT KUMAR PATI VS	PRASANTA KUMAR MOHANTY VS	// // ()
412	WP(C)/0022422/2023	STATE OF ODISHA SAPNESWAR SAMAL VS	MANOJ KUMAR MOHANTY VS	// // ()
413	WP(C)/0022423/2023	STATE OF ODISHA NIRANJAN MAHARANA VS	PRASANTA KUMAR MOHANTY VS	// // ()
414	WP(C)/0022424/2023	STATE OF ODISHA SWADHIN KUMAR SAHOO VS	BIDYADHAR MANSINGA VS	// // ()
415	WP(C)/0022425/2023	STATE OF ODISHA SANJAY KUMAR KHUNTIA VS	SUBASH CH. PANI VS	// // ()
416	WP(C)/0022426/2023	STATE OF ODISHA BISHNUMOHAN SAHU VS	PRASANTA KUMAR MOHANTY VS	// // ()
417	WP(C)/0022427/2023	STATE OF ODISHA SANKALPA KUMAR SAHOO VS	SUBASH CH. PANI VS	// // ()
418	WP(C)/0022428/2023	STATE OF ODISHA JYOSTNA SAMAL VS	PRASANTA KUMAR MOHANTY VS	// // ()
419	WP(C)/0022429/2023	STATE OF ODISHA NARENDRA KUMAR BISHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0022430/2023	ANANDI CHARAN PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
421	WP(C)/0022431/2023	AZMIR KHAN VS STATE OF ODISHA	SUBASH CH. PANI VS	// 0 //
422	WP(C)/0022432/2023	JAGANNATH SWAIN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
423	WP(C)/0022433/2023	HARIS CHANDRA MAJHI VS ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION	CHANDAN SAMANTARAY VS	// 0 //
424	WP(C)/0022434/2023	BIMALA BEHERA VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK	SUBASH CH. PANI VS	// 0 //
425	WP(C)/0022435/2023	RAJAKISHOR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
426	WP(C)/0022436/2023	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
427	WP(C)/0022437/2023	DAMODAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
428	WP(C)/0022438/2023	PRATAP KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
429	WP(C)/0022439/2023	RAJENDRA YADAV VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	DHANOJ KUMAR SAHOO VS	// 0 //
430	WP(C)/0022440/2023	ARAKHITA GURU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
431	WP(C)/0022441/2023	SARAT KUMAR MOHANTY	PRASANTA KUMAR MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0022442/2023	SARBESWAR MALLICK	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0022443/2023	DR. IPSITA KHUNTIA	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0022444/2023	AMIYARANJAN PANI	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0022445/2023	ALEKHA PRASAD NAYAK	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0022446/2023	DR. KANHU CHARAN PANDA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0022447/2023	GANGADHAR BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0022448/2023	DARPA NARAYAN MAHUNTA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0022449/2023	PUSPITA MOHAPATRA	SWARUP RANJAN SINGHSAMANT	//
		VS	VS	0
		CHAIRMAN-CUM-MD, MCL, SAMBALPUR		//
440	WP(C)/0022450/2023	KASINATH PANDA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0022451/2023	B. MANOJ KUMAR RAO	NILAKANTHA JUJHARSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0022452/2023	SABITA KUMARI DEVI	GANESH PRASAD MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0022453/2023	STATE OF ODISHA KASINATH PANDA VS	MIHIR KANTA RATH VS	// // ()
444	WP(C)/0022454/2023	STATE OF ODISHA B. MANOJ KUMAR RAO VS	NILAKANTHA JUJHARSINGH VS	// // ()
445	WP(C)/0022455/2023	STATE OF ODISHA JHASAKETAN KANTA VS	UPENDRA KUMAR SAMAL VS	// // ()
446	WP(C)/0022456/2023	MAHANADI COALFIELDS LTD., SAMBALPUR KASINATH PANDA VS	MIHIR KANTA RATH VS	// // ()
447	WP(C)/0022457/2023	STATE OF ODISHA ABHIMANYU SAHOO VS	RABINDRA KUMAR PATNAIK VS	// // ()
448	WP(C)/0022458/2023	PRINCIPAL CHIEF CONSERVATOR OF FORESTS, ODISHA KASINATH PANDA VS	MIHIR KANTA RATH VS	// // ()
449	WP(C)/0022459/2023	STATE OF ODISHA MANORANJAN HOTA VS	DR. JITENDRA KUMAR LENKA VS	// // ()
450	WP(C)/0022460/2023	STATE OF ODISHA KASINATH PANDA VS	MIHIR KANTA RATH VS	// // ()
451	WP(C)/0022461/2023	STATE OF ODISHA MANASH RANJAN SAMANTARAY VS	BANSHIDHAR BAUG VS	// // ()
452	WP(C)/0022462/2023	BBSR MUNICIPAL CORPORATION KAILASH CHANDRA NAYAK VS	SARATHI JYOTI MOHANTY VS	// // ()
453	WP(C)/0022463/2023	STATE OF ODISHA KASINATH PANDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// // // ()

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0022464/2023	NALINI PRAVA ROUT VS BBSR MUNICIPAL CORPORATION	BANSHIDHAR BAUG VS	// 0 //
455	WP(C)/0022465/2023	SWARNANJALI MOHANTY VS COLLECTOR AND D.M., JAGATSINGHPUR	JAJATI KISHORE MOHANTY VS	// 0 //
456	WP(C)/0022466/2023	PRADEEP PRADHAN VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
457	WP(C)/0022467/2023	SUPRIYA DEVI VS BBSR MUNICIPAL CORPORATION	BANSHIDHAR BAUG VS	// 0 //
458	WP(C)/0022468/2023	URMILA MOHANTY VS COLLECTOR AND D.M., JAGATSINGHPUR	JAJATI KISHORE MOHANTY VS	// 0 //
459	WP(C)/0022469/2023	RABIN CHANDRA BISOYI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
460	WP(C)/0022470/2023	N. SUKUMARI REDDY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
461	WP(C)/0022471/2023	BASANTI DEVI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
462	WP(C)/0022472/2023	PRAMODA KUMAR SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
463	WP(C)/0022473/2023	E. SANTOSH KUMAR VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
464	WP(C)/0022474/2023	DEVELOPMENT AGENCY FOR POOR AND TRIBAL A VS COMMNR. OF INCOME TAX, TELENGANA	WAKENMOHAN RATH VS	// 0 //
465	WP(C)/0022475/2023	PREMGHAN MISHRA	SRIKAR KUMAR RATH	//

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0022476/2023	STATE OF ODISHA GADADHAR PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
467	WP(C)/0022477/2023	GOVT. OF ODISHA SIDHARTHA SANKAR PATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
468	WP(C)/0022478/2023	STATE OF ODISHA SURENDRA PANIGRAHI	SATYAJIT MOHANTY	//
		VS	VS	0
469	WP(C)/0022479/2023	UNION OF INDIA BISWOJIT PANDA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
470	WP(C)/0022480/2023	THE COMMISSIONER OF CT AND GST, ODISHA CHANDRASEKHAR PANDA	ANURAG PATI	//
		VS	VS	0
471	WP(C)/0022481/2023	STATE OF ODISHA RAMACHANDRA MAHANTA	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
472	WP(C)/0022482/2023	STATE OF ODISHA AMRESH MISHRA	ANURAG PATI	//
		VS	VS	0
473	WP(C)/0022483/2023	STATE OF ODISHA SANJEEB KUMAR CHINARA	ABHAYA KUMAR PARIDA	//
		VS	VS	0
474	WP(C)/0022484/2023	STATE OF ODISHA PRAMOD KUMAR NANDA	JAYANTA KUMAR BAL	//
		VS	VS	0
475	WP(C)/0022485/2023	STATE OF ODISHA ARUN KUMAR TRIPATHY	ANURAG PATI	//
		VS	VS	0
476	WP(C)/0022486/2023	STATE OF ODISHA ALEKH ENTERPRISES, BBSR	NIRANJAN NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0022487/2023	TATA MOTORS FINANCE LTD., MUMBAI PRASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// // 0 //
478	WP(C)/0022488/2023	NIRMAL KUMAR PATNAIK VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
479	WP(C)/0022489/2023	BAIJAYANTI KUND VS RELIANCE GENERAL INSURANCE CO. LTD., BBSR	DILLIP KUMAR MOHAPATRA VS	// 0 //
480	WP(C)/0022490/2023	SARAT KUMAR JENA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
481	WP(C)/0022491/2023	GOPAL SINGH VS COLLECTOR, BARGARH	JIBARDHAN MENDALI VS	// 0 //
482	WP(C)/0022492/2023	DR. DEBAPRASAD SAMAL VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
483	WP(C)/0022493/2023	DAKSHYA KUMAR DASH VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
484	WP(C)/0022494/2023	LAXMI NARAYAN JAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
485	WP(C)/0022495/2023	NANDA KISHORE TIBERIWAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
486	WP(C)/0022496/2023	TAPAS KUMAR DALAI VS COMMNR., B.M.C., BBSR	SUBRAT MISHRA VS	// 0 //
487	WP(C)/0022497/2023	LAXMI NARAYAN JAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0022498/2023	PRATAP KUMAR MISHRA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
489	WP(C)/0022499/2023	SUPRAVA DEI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
490	WP(C)/0022500/2023	LAXMI NARAYAN JAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
491	WP(C)/0022501/2023	ITISHREE DAS VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
492	WP(C)/0022502/2023	RUNUBALA JENA VS COLLECTOR AND DIST.MAGISTRATE,BALASORE	GOPINTH SETHI VS	// 0 //
493	WP(C)/0022503/2023	LAXMI NARAYAN JAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
494	WP(C)/0022504/2023	JUGAL KISHORE SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
495	WP(C)/0022505/2023	LAXMI NARAYAN JAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
496	WP(C)/0022506/2023	RABINDRA BISWAL VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
497	WP(C)/0022507/2023	DILLIP KUMAR SAHOO VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
498	WP(C)/0022508/2023	DEBARAJ BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
499	WP(C)/0022509/2023	SCB MEDICAL PUBLIC SCHOOL PARENTS ASSOCIATION VS DR.K.NITAIK	DR.K.NITAIK KAL SHARMA (IN PERSON)	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	WP(C)/0022510/2023	THE STATE OF ODISHA LALIT MOHAN ACHARYA	KRISHNA CHANDRA SAHU	//
		VS	VS	()
501	WP(C)/0022511/2023	STATE OF ODISHA RAJ KUMAR DASH	KRISHNA CHANDRA SAHU	//
		VS	VS	()
502	WP(C)/0022512/2023	STATE OF ODISHA S. RAMANARAYAN	BIDESH RANJAN BEHERA	//
		VS	VS	()
503	WP(C)/0022513/2023	TPCODL, BBSR PRAMODA KUMAR MOHAPATRO	KAUSHIK SWAIN	//
		VS	VS	()
504	WP(C)/0022514/2023	STATE OF ODISHA M/S GANAPATI ENTERPRISES, ANGUL	TAPAS KUMAR ACHARYA	//
		VS	VS	()
505	WP(C)/0022515/2023	STATE OF ODISHA UAL ODISHA, (PROP. UAL INDUSTRIES LTD.), KOLKATA	SOMYA MISHRA	//
		VS	VS	()
506	WPCRL/0000099/2023	STATE OF ODISHA N.RAMESH	AFRAAZ SUHAIL	//
		VS	VS	()
507	ABLAPL/0007631/2023	STATE OF ODISHA MAMATA DAS @ JANAKI	BISWABHUSAN DAS	//
		VS	VS	()
508	ABLAPL/0007632/2023	STATE OF ODISHA MANA MOHAN BARIK	ANUGRAHA NARAYAN SAMANTRAY	//
		VS	VS	()
509	ABLAPL/0007633/2023	STATE OF ODISHA NILMAIN SWAIN	SURESH CHANDRA PRADHAN	//
		VS	VS	()
510	ABLAPL/0007634/2023	STATE OF ODISHA DR. AYUSH KUMAR SAHU	SAILABALA JENA	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0007635/2023	STATE OF ODISHA KANDHA CHARAN PATRA VS	BHARAT JALLI VS	// BUGUDA /433 /2023 ()
512	ABLAPL/0007636/2023	STATE OF ODISHA BABULI MOHANTY VS	GOUTAM CHARAN ROUT VS	// CUTTACK SADAR /399 /2023 ()
513	ABLAPL/0007637/2023	STATE OF ODISHA AZAD ROY @ AJADA ROY VS	SUSANTA KUMAR BARAL VS	// AUL /569 /2023 ()
514	ABLAPL/0007638/2023	STATE OF ODISHA ASHISH NAYAK VS	SAROJA KANTA MANDAL VS	// KHANTAPADA /114 /2023 ()
515	ABLAPL/0007639/2023	STATE OF ODISHA PARMANANDA JENA @ NANDA JENA @ PATIA NANDAN MOHANTY VS	PARMANANDA MOHANTY VS	// NAYAPALLI P.S. /123 /2023 ()
516	ABLAPL/0007640/2023	STATE OF ODISHA SURESH CHANDRA BARIK VS	OM PRAKASH SAHU VS	// BIRMAHARAJPUR /104 /2023 ()
517	ABLAPL/0007641/2023	STATE OF ODISHA SIPU @ PRAMOD KUMAR NAYAK @ PRAMOD KUMAR NAYAK VS	ARUN KARANJAN BEHERA VS	// RARUAN /61 /2014 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CT/0000404/2014
518	ABLAPL/0007642/2023	STATE OF ODISHA RONALI PANIGRAHY @ RUNALI PANIGRAHY VS	SURESH KUMAR PANDA VS	GOLANTHARA (BERHAMPUR) /326 /2023 ()
519	ABLAPL/0007643/2023	STATE OF ODISHA DINABANDHU ROURAY VS	BADRI NARAYAN MOHAPATRA VS	// CUTTACK SADAR /365 /2023 ()
520	ABLAPL/0007644/2023	STATE OF ODISHA DILLIP KUMAR RATH VS	LINGARAJ MOHANTY VS	// MAHILA P.S.(BBSR) /36 /2021 ()
521	ABLAPL/0007645/2023	STATE OF ODISHA MANORANJAN MOHANTY VS	LINGARAJ MOHANTY VS	// AIRPORT /176 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0007646/2023	BABAJI BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KISSANNAGAR PS /139 /2023 () //
523	ABLAPL/0007647/2023	BIJAY KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /43 /2023 () //
524	ABLAPL/0007648/2023	SK. KADIR @ SK. KADIR HUSEN @ TINKU VS STATE OF ODISHA	ARIJEET MISHRA VS	GHATAGAON /121 /2023 () //
525	ABLAPL/0007649/2023	DEBENDRA DEEP VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GHANTAPADA /32 /2023 () //
526	ABLAPL/0007650/2023	MD DHUMA @ SK GAYASUDDIN VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	PIPLI /302 /2023 () //
527	ABLAPL/0007651/2023	MD JAKIR @ JAKIR MOHAMMAD VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	PIPLI /302 /2023 () //
528	ABLAPL/0007652/2023	GHANASHYAM BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	RUPSA /69 /2023 () //
529	ABLAPL/0007653/2023	PRAHALLAD MALIK VS STATE OF ODISHA	SOMANATH NANDA VS	SUKINDA /156 /2023 () //
530	ABLAPL/0007654/2023	ANIL KUMAR SWAIN@ANIL SWAIN VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	BARANGA /249 /2023 () //
531	ABLAPL/0007655/2023	BANTI MALLICK@KALKIRAM MALLICK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	DHENKANAL SADAR /444 /2023 () //
532	ABLAPL/0007656/2023	SANATAN SAHOO @ KUNA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	INFOCITY PS /118 /2023 () //
533	ABLAPL/0007657/2023	SIDHANTA BEHERA	PARTHA SARATHI NAYAK	KANIHA /124 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0007658/2023	SK AMINULLAH	CHITTARANJAN SWAIN	JATNI P.S. /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0007659/2023	RANAJIT PRADHAN	PARTHA SARATHI NAYAK	BANTALA /456 /2022
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0007660/2023	SURENDRA KUMAR SAHU	SATYABRATA PANDA	/ /0
		VS	VS	S.D.J.M.,PADAMPUR(Bargarh)
		STATE OF ODISHA		2(B)CC/0000012/2023
537	ABLAPL/0007661/2023	KEDAR NATH PADHY	ANUPAM DASH	CHATRAPUR /440 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0007662/2023	LALITHA CHAUDHARYA@CHOUDHURY	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /32 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
539	ABLAPL/0007663/2023	MITA BEHERA @ MEETARANI SAHOO	SRIKANTA KUMAR SAHOO	BHUBAN /255 /2023
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0007664/2023	NILACHAL MOHAPATRA	SAMBEET PATTANAYAK	SATYABADI /225 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0007665/2023	NAMITA NAYAK	ANITA SAHOO	KHANDAPARA /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0007666/2023	SAROJ KUMAR SAHOO	SATYA JEET ROUT	RAJKANIKA /398 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0007667/2023	PHANINDRA BHUSAN MAJHI @ PHANINDRA BIHARDURLLABHA RANJAN MISHRA		TUSRA /60 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0007668/2023	PURNA CHANDRA PATI@KUNA PATI	SARADA PRASAD DASH	SIMULIA /216 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0007669/2023	STATE OF ODISHA ABHAYA BISWAL VS	CHEERA RANJAN SATAPATHY VS	// KISSANNAGAR PS /133 /2023 ()
546	ABLAPL/0007670/2023	STATE OF ODISHA SUSIM KANTI MOHANTY VS	BIJAY KUMAR MOHANTY VS	// NAYAPALLI P.S. /276 /2023 ()
547	ABLAPL/0007671/2023	STATE OF ODISHA HEMANTA KUMAR BEHERA VS	DIPTI RANJAN BHOKTA VS	// BIRIDI PS /77 /2023 ()
548	ABLAPL/0007672/2023	STATE OF ODISHA RANJAN KUMAR BHUTIA @ RANJAN BHUTIA VS	JUGALA KISHORE PANDA VS	// PARJANG /29 /2023 ()
549	ABLAPL/0007673/2023	STATE OF ODISHA BASANTI JENA VS	BISWA RANJAN DAS VS	// SIMULIA /282 /2022 ()
550	ABLAPL/0007674/2023	STATE OF ODISHA MANGULI MUDULI VS	RAMACHANDRA MOHANTY VS	// CUTTACK SADAR /389 /2023 ()
551	ABLAPL/0007675/2023	STATE OF ODISHA LAKSHMI @ LAXMI BARIK VS	ASHOK DAS VS	// PARLAKHEMUNDI /127 /2023 ()
552	ABLAPL/0007676/2023	STATE OF ODISHA BALABHADRA SENAPATI VS	JAYADEBA BEHERA VS	// SARANAKUL /56 /2023 ()
553	ABLAPL/0007677/2023	STATE OF ODISHA GOURANGA DAS @ GOURA DAS VS	DURGA PRASAD PATTANAİK VS	// BALIKUDA /234 /2023 ()
554	ABLAPL/0007678/2023	STATE OF ODISHA BABURAM BISWAL VS	RAGHUNATH DASMOHAPATRA VS	// ASTARANGA /4 /2023 ()
555	ABLAPL/0007679/2023	STATE OF ODISHA RAJESWAR KHORA VS	TUKUNA KUMAR MISHRA VS	// JEYPORE SADAR /115 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0007680/2023	MEGHNA CHITTROPALA DIXIT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	MARKAT NAGAR /128 /2023 () //
557	ABLAPL/0007681/2023	FAKIRA @ PAHILA THAKUR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /117 /2023 () //
558	ABLAPL/0007682/2023	SUNIL KUMAR JAIN VS STATE OF ODISHA	EKTA AGRAWAL VS	BADMAL /166 /2023 () //
559	ABLAPL/0007683/2023	SUKENDU NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJPUR /201 /2023 () //
560	ABLAPL/0007684/2023	BABAJI NAYAK VS STATE OF ODISHA	SAMARESH PATNAIK VS	ERASAMA /293 /2023 () //
561	ABLAPL/0007685/2023	BILUA SAHOO @ SABYASACHI SAHOO VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	PARJANG /281 /2023 () //
562	ABLAPL/0007686/2023	GOKULA TANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /106 /2023 () //
563	ABLAPL/0007687/2023	SANGRAM KESHARI BARIK VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /146 /2023 () //
564	ABLAPL/0007688/2023	RAMESH FADUKAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TELKOI /155 /2023 () //
565	ABLAPL/0007689/2023	SRUSTIDHAR PANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /39 /2022 () //
566	ABLAPL/0007690/2023	NITYANANDA DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	SABARANG /145 /2023 () //
567	ABLAPL/0007691/2023	SUBASH DAS @ BABUNA DAS	BASANTA KUMAR DAS	CHAULIAGANJA /179 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0007692/2023	MANTU KANDI	JAJATI KESHARI KHUNTIA	KONARK /161 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0007693/2023	BHIMSEN MANSINGH	SANJIB KUMAR BHANJADEO	JANKIA P.S. /219 /2023
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0007694/2023	SOURAV RAY @ ROCKEY	SURENDRA KUMAR BISWAL	Bamapada (Industrial Area) /109 /2023
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0007695/2023	ASIS DAS @ KALIA	DURGA PRASAD PATTANAIK	BALIKUDA /234 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0007696/2023	KHATU SETHI	SURYAKANTA DWIBEDI	MANAMUNDA /10 /2022
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :17/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	30/2023 CRP/24/2023	PUSPANJALI PRADHAN-MP	SUJAY SHANKER SINGHDEO
2	31/2023 CRP/24/2023	PUSPANJALI PRADHAN-MP	SUJAY SHANKER SINGHDEO
3	56/2023 WPC(OA)/1992/2014	LAXMI NARAYANI DEVI-MP	M/S ANIL KUMAR DAS
4	57/2023 WPC(OA)/198/2012	SUDHANSU MOHAN MOHAPATRA-MP	M/S NIHAR KANTA PRAHARAJ
5	58/2023 WPC(OA)/1876/2019	MINAKETAN MAHANTA-MP	MANAS PATI
6	91/2023 JCRLA/91/2022	GHASIRAM HANSDAH-MP	ADV.
7	205/2023 CMAPL/388/2023	PREETI REKHA MOHANTY-MP	LAXMI NARAYAN RAYATSINGH
8	235/2023 MATA/26/2023	SUJATA NAYAK@MOHANTY-MP	BIBHUTI BHUSAN MISHRA
9	236/2023 MATA/182/2023	PRAMOD DAKUA-MP	BASUDEV PUJARI
10	240/2023 CRLMP/1404/2023	RADHAKANTA DAS-MP	ARJUNA CHARANA BEHERA
11	241/2023 CRLMP/131/2023	PATITAPABANA BISWAL-MP	
12	242/2023 CRLMP/1153/2023	MAMATA SAMANTARAY-MP	
13	260/2023 RPFAM/214/2023	ANANTA BEHERA-MP	ARIJEET MISHRA
14	261/2023 RPFAM/214/2023	ANANTA BEHERA-MP	ARIJEET MISHRA
15	262/2023 RPFAM/114/2014	GANAPATI NAYAK-MP	
16	263/2023 RPFAM/215/2023	SURYAKANTA DALABEHERA-MP	AMITAV TRIPATHY
17	268/2023 RVWPET/301/2023	O.S.E.B SHRAMIK MAHASANGHA, BBSR.-MP	ADV.
18	269/2023 RVWPET/302/2023	TABRUK KHAN-MP	ARUN KUMAR BUDHIA
19	270/2023 RVWPET/302/2023	TABRUK KHAN-MP	ARUN KUMAR BUDHIA
20	296/2023 CONTC/4153/2023	PRAHALLAD PANDA-MP	
21	297/2023 CONTC/2099/2018	ASHIS KU.MISHRA-MP	MR.ASHIS KU.MISHRA
22	505/2023 CRLREV/367/2023	SANATAN SAMAL-MP	BISWARANJAN DALAI
23	506/2023 CRLREV/367/2023	SANATAN SAMAL-MP	BISWARANJAN DALAI
24	507/2023 CRLREV/367/2023	SANATAN SAMAL-MP	BISWARANJAN DALAI
25	508/2023 CRLREV/368/2023	EPRIYAM LIMA @ SURA LIMA-MP	RABINDRA NATH PANDA
26	554/2023	D.M.(T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD., C/O.P.A.C.H.M.P.	RABINDRA SAMANTARAY

27	FAO/315/2023 555/2023	D.M.(T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.,	CHITRA KUMAR SAMANTARAY
28	FAO/315/2023 556/2023	DIVL. MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	CHITRA KUMAR SAMANTARAY
29	FAO/316/2023 557/2023	DIVL. MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	CHITRA KUMAR SAMANTARAY
30	FAO/316/2023 558/2023	PRAVANJAN MUNI-MP	PRASANTA KUMAR MOHANTY
31	FAO/586/2020 718/2023	SANJAY KU.GUPTA-MP	M/S.AKSHAYA KU.SAHOO
32	RSA/52/2018 719/2023	KESHI DEI-MP	M/S. P.K.SAHOO,BIJAYA KUMAR ROUSTRAY,ANANYA
33	RSA/242/2003 720/2023	PARBATI MANJARI BEHERA-MP	MR.ANSHURAM MISHRA
34	RSA/412/2009 721/2023	KHITENDRA MOHANTY-MP	ALOK KUMAR MOHANTY
35	RSA/298/2023 722/2023	BIJAYANARAYAN MOHAPATRA-MP	M/S.BHAKTAHARI MOHANTY
36	RSA/154/2019 723/2023	HASTUN BIBI@BEWA-MP	BHAKTAHARI MOHANTY
37	RSA/298/2019 724/2023	KAMALA DAS-MP	M/S.ASHOK MUKHERJI
38	RSA/114/2004 736/2023	SNEHALATA SAHU-MP	M/S.PRASANTA KUMAR MOHANTY
39	CMP/342/2018 737/2023	SUNIL KUMAR ROUT-MP	SHIB SHANKAR MOHANTY
40	CMP/360/2022 738/2023	SANJUKTA MOHANTY-MP	SHIB SHANKAR MOHANTY
41	CMP/359/2022 739/2023	ANIL KUMAR ROUT-MP	SHIB SHANKAR MOHANTY
42	CMP/361/2022 740/2023	RAHIMA BIBI-MP	SATRUGHNA DASH (A)
43	CMP/776/2023 741/2023	ANAND KUMAR AGARWAL-MP	KALINGA KESHARI MOHAPATRA
44	CMP/778/2023 742/2023	BISWABANDHYA BISWAL-MP	SUVASHISH PATTANAIAK
45	CMP/779/2023 743/2023	UMESH CH.DIXIT-MP	SYED EJAZUL HAQUE
46	CMP/578/2017 744/2023	PRAFULLA KUMAR BAG-MP	ANAM CHARAN PANDA
47	CMP/780/2023 965/2023	JUGAL SAHOO-MP	SURYA KANTA PRADHAN, M/S.DHIRENDRA KU MOH
48	BLAPL/11344/2022 966/2023	SHYAM SUNDAR PATEL-MP	BINI MISHRA
49	BLAPL/12795/2022 967/2023	KANAYA BISWAS @ KANAI BISWAS-MP	AKSHAYA KUMAR SAHOO
50	BLAPL/5563/2023 968/2023	MAHENDRA BARIHA-MP	
51	BLAPL/6783/2023 969/2023	RABI SANKAR MAHANANDIA-MP	TUKUNA KUMAR MISHRA
52	BLAPL/5889/2023 970/2023	BIBHUTI BHUSAN BEHERA-MP	MR. Sujit Kumar Das, MR. ABHISHEK DASH
53	BLAPL/4416/2023 971/2023	BIBHUTI BHUSAN BEHERA-MP	SUJIT KUMAR DAS
54	BLAPL/4446/2023 972/2023	BIBHUTI BHUSAN BEHERA-MP	SUJIT KUMAR DAS
55	BLAPL/6425/2023 973/2023	ANKIT SINGH-MP	SURYAKANTA DASMOHAPATRA
56	BLAPL/8398/2022 974/2023	PARAMESH PODAL @ DIPU-MP	PRASANTA KUMAR SAHOO
57	BLAPL/7862/2023 975/2023	MAHABIR MUKHI-MP	BIREN SANKAR TRIPATHY
	BLAPL/6073/2023		

58	976/2023 BLAPL/4842/2023	KALU@SUKANTA DAS-MP	AKSHAYA KUMAR SAHOO
59	977/2023 BLAPL/5878/2023	SUKHU@GOBARDHAN YADAV-MP	
60	978/2023 BLAPL/5021/2023	ALOK RANJAN UDGATA-MP	DUSHMANTA SAHOO
61	1172/2023 MACA/298/2016	SUNADHAR PUJARI-MP	M/S.DHANANJAYA MUND
62	1173/2023 MACA/690/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
63	1174/2023 MACA/691/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
64	1175/2023 MACA/692/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA K.UMAR MAHALI
65	1176/2023 MACA/1025/2017	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	
66	1177/2023 MACA/49/2023	D.M.,ORIENTAL INSURANCE CO. LTD.-MP	
67	1178/2023 MACA/696/2023	RUPASHREE BEHERA-MP	BISHNU BRATA SINGH
68	1179/2023 MACA/695/2023	SNEHALATA BARIK-MP	PRADEEP KUMAR MISHRA
69	1180/2023 MACA/695/2023	SNEHALATA BARIK-MP	PRADEEP KUMAR MISHRA
70	1181/2023 MACA/697/2023	SABITA PANIGRAHI-MP	BISHNU BRATA SINGH
71	1182/2023 MACA/698/2023	AMAR KUMAR MOHANTY-MP	PRADEEP KUMAR MISHRA
72	1183/2023 MACA/685/2023	NATIONAL INSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
73	1184/2023 MACA/497/2023	ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
74	1185/2023 MACA/663/2023	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
75	1186/2023 MACA/341/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
76	1187/2023 MACA/342/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
77	1188/2023 MACA/343/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
78	1189/2023 MACA/479/2023	M/S. NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
79	1190/2023 MACA/663/2023	ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
80	1191/2023 MACA/699/2023	D.M.(T.P CELL) M/S .NEW INDIA ASSURANCE CO. LTD.,	SUBRAT SATPATHY
81	1192/2023 MACA/701/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
82	1193/2023 MACA/701/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
83	1194/2023 MACA/702/2023	CHHABI BEHERA-MP	DURGA CHARAN DEY
84	1195/2023 MACA/703/2023	D.KRISHNAMA REDDY-MP	DEBARAJ MOHANTY
85	1314/2023 ABLAPL/5200/2023	ALOK MALLA-MP	
86	1315/2023 ABLAPL/2597/2023	RAJA@SATYAJIT SUBHRANSU SETHI-MP	
87	1316/2023 ABLAPL/3176/2023	JAYASHREE BAHALIA-MP	
88	1317/2023 ABLAPL/3425/2023	RANJIT BAHALIA-MP	
89	1318/2023	NAYANA MAHALIK-MP	

	ABLAPL/630/2023		
90	1622/2023 CRLA/765/2023	BABUNA @ KALIA @ RAKESH KUMAR ROUT-MP	MANOJ KUMAR PANDA
91	1623/2023 CRLA/765/2023	BABUNA @ KALIA @ RAKESH KUMAR ROUT-MP	MANOJ KUMAR PANDA
92	1624/2023 CRLA/599/2023	BUDU JHANKAR-MP	NIRANJAN PANDA
93	1625/2023 CRLA/206/2018	KAPILA@KAPILDEB SABAR-MP	M/S.BIRAJA PRASANNA DAS
94	1626/2023 CRLA/165/2020	BIJAY SEMULI-MP	MR.PRASHANT KUMAR NANDA D.SAHOO M/S.R.B.M
95	1627/2023 CRLA/210/2017	KISU@KISAN CHANDRA MISHRA@PRAVASIS MISHRA-MP	M/S.ABHAYA KUMAR PARIDA,M/S. MANAS CHANDR
96	1628/2023 CRLA/766/2023	BHAGABAN KHATEI-MP	S.S.RAY (2)
97	1629/2023 CRLA/313/2017	DULESWAR APAT-MP	M/S.B.SAHOO, MR.S.S.RAY(2), M/S. PULAKESH MOHA
98	1630/2023 CRLA/766/2023	BHAGABAN KHATEI-MP	S.S.RAY (2)
99	1631/2023 CRLA/767/2023	HEMANTA KUMAR SWAIN @ HEMANTA SWAIN-MP	S.S.RAY (2)
100	1632/2023 CRLA/768/2023	SAPANA KUANR-MP	JAGABANDHU SAHU
101	1633/2023 CRLA/768/2023	SAPANA KUANR-MP	JAGABANDHU SAHU
102	1634/2023 CRLA/725/2023	RAJENDRA KUMAR NAYAK @ RAJE KHADI-MP	SUSHANTA HARICHANDAN
103	1635/2023 CRLA/725/2023	RAJENDRA KUMAR NAYAK @ RAJE KHADI-MP	SUSHANTA HARICHANDAN
104	1636/2023 CRLA/767/2023	HEMANTA KUMAR SWAIN @ HEMANTA SWAIN-MP	S.S.RAY (2)
105	1637/2023 CRLA/767/2023	HEMANTA KUMAR SWAIN @ HEMANTA SWAIN-MP	S.S.RAY (2)
106	1638/2023 CRLA/771/2023	DUDRA @ CHINTU DALABEHERA-MP	BISWAJIT NAYAK
107	1639/2023 CRLA/88/2020	GANESH GHUNIA-MP	SWARUP KUMAR PATNAIK
108	1640/2023 CRLA/771/2023	DUDRA @ CHINTU DALABEHERA-MP	BISWAJIT NAYAK
109	1641/2023 CRLA/771/2023	DUDRA @ CHINTU DALABEHERA-MP	BISWAJIT NAYAK
110	1642/2023 CRLA/772/2023	SUBASH SAHU-MP	LAMBODOR ACHARI
111	1643/2023 CRLA/772/2023	SUBASH SAHU-MP	LAMBODOR ACHARI
112	1644/2023 CRLA/772/2023	SUBASH SAHU-MP	LAMBODOR ACHARI
113	1645/2023 CRLA/586/2022	TARINI PRADHANI-MP	DIPTI RANJAN BHOKTA
114	2167/2023 CRLMC/3065/2023	BALARAM PAIKARAY-MP	PRANAB RANJAN CHHATOI
115	2168/2023 CRLMC/3067/2023	AUJWALYA KUMAR JENA@AUJALYA KUMAR JENA-MPSOUMYA RANJAN DAS	
116	2169/2023 CRLMC/3067/2023	AUJWALYA KUMAR JENA@AUJALYA KUMAR JENA-MPSOUMYA RANJAN DAS	
117	2170/2023 CRLMC/3068/2023	ANUP KUMAR SATAPATHY-MP	PRASANNA KUMAR MISHRA
118	2171/2023 CRLMC/3068/2023	ANUP KUMAR SATAPATHY-MP	PRASANNA KUMAR MISHRA
119	2172/2023 CRLMC/3070/2023	SADANANDA MAHANANDA-MP	JUGALA KISHORE PANDA
120	2173/2023 CRLMC/206/2023	RASHMI@RASMI RANJAN DASH-MP	

121	2174/2023 CRLMC/3066/2023	SASWAT KUMAR ROUT-MP	KHUSBU PANIGRAHI
122	2175/2023 CRLMC/3071/2023	RAJ KUMAR ROUT-MP	RAMANI KANTA PATTANAIAK
123	2176/2023 CRLMC/3072/2023	SUJAL KUMAR MAHAKUD-MP	SURYAKANTA DWIBEDI
124	2177/2023 CRLMC/3073/2023	ANUPAMA BISWAL-MP	DIPTI RANJAN MOHAPATRA
125	2178/2023 CRLMC/2218/2022	PRAMOD KUMAR MOHANTY-MP	RANJITA DHAL
126	2179/2023 CRLMC/2221/2022	PRASANTA KUMAR MOHANTY-MP	RANJITA DHAL
127	2180/2023 CRLMC/3254/2022	SATYABRATA BHUTIA-MP	TAPAS KUMAR ACHARYA
128	2181/2023 CRLMC/3080/2023	SATYA NARAYAN SWAIN-MP	AMITAV TRIPATHY
129	2182/2023 CRLMC/3081/2023	PRAMOD KUMAR SAHOO-MP	ANIRUDHA DAS
130	2183/2023 CRLMC/3083/2023	NOOR MOHAMMED KHAN@SK.BABU-MP	PRIYA RANJAN SINGH
131	2184/2023 CRLMC/3084/2023	D. SRINIVAS @ DUDALA SRINIVAS-MP	NIRANJAN BISWAL
132	2185/2023 CRLMC/3086/2023	NARESH PRADHAN-MP	DEBASHIS ROUTRAY
133	2186/2023 CRLMC/1088/2023	TUKUNA SETHY-MP	
134	2187/2023 CRLMC/3087/2023	TILOTTAMA PRADHAN-MP	GOUTAM KUMAR ROUTRAY
135	2188/2023 CRLMC/3088/2023	SANTOSH PRADHAN-MP	GOUTAM KUMAR ROUTRAY
136	2189/2023 CRLMC/3089/2023	A. SURESH KUMAR DORA-MP	ASIT KUMAR CHAUDHURY
137	2190/2023 CRLMC/1576/2023	SAJNE BANCHHOR-MP	BHOJARAJ SETH
138	2191/2023 CRLMC/3090/2023	SUNIL KUMAR BEHERA-MP	ASIT KUMAR CHAUDHURY
139	2192/2023 CRLMC/3092/2023	BANTI @ BIBHUTI BHUSAN SAHOO-MP	SANJIB KUMAR BHANJADEO
140	2193/2023 CRLMC/3093/2023	BIBHU BEHERA@SARBESWAR DENGAM-MP	SANJIB KUMAR BHANJADEO
141	2194/2023 CRLMC/3095/2023	DHANANJAY DALAI-MP	DEBASNAN DAS
142	4268/2023 WA/1604/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
143	4269/2023 WA/1604/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
144	4270/2023 WA/1604/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
145	4271/2023 WA/1605/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
146	4272/2023 WA/1605/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
147	4273/2023 WA/1605/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
148	4274/2023 WA/1606/2023	SATRUGHANA BISWAL-MP	TAPAN KUMAR BISWAL
149	4275/2023 WA/1607/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
150	4276/2023 WA/1607/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
151	4277/2023 WA/1607/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
152	4278/2023	SASMITA BARIK-MP	MANOJ KUMAR MOHANTY

153	WA/1609/2023 4279/2023	SASMITA BARIK-MP	MANOJ KUMAR MOHANTY
154	WA/1609/2023 4280/2023	SASMITA BARIK-MP	MANOJ KUMAR MOHANTY
155	WA/1609/2023 4281/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
156	WA/1608/2023 4282/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
157	WA/1608/2023 4283/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
158	WA/1608/2023 4284/2023	CHIEF EXECUTIVE OFFICER, CESU,-MP	BUDHIS KUMAR BEHERA
159	WA/1611/2023 4285/2023	CHIEF EXECUTIVE OFFICER, CESU,-MP	BUDHIS KUMAR BEHERA
160	WA/1611/2023 4286/2023	JULI PRADHAN-MP	BIGYAN KUMAR SHARMA
161	WA/1612/2023 4287/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
162	WA/1610/2023 4288/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
163	WA/1610/2023 4289/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
164	WA/1610/2023 4290/2023	DR. SHREEYAM MOHAPATRA-MP	DINESH KUMAR PANDA
165	WA/1613/2023 4291/2023	DR. R.C. SAMANTA ROY INSTITUTE OF SCIENCE AND TECHNOLOGY, Bhubaneswar-MP	SHINOBU DAS, A.G.A.
166	WA/1616/2023 4292/2023	TILOTAMA BAHINIPATI-MP	ANKITA MUKHERJI
167	WA/1615/2023 4293/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
168	WA/1614/2023 4294/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
169	WA/1614/2023 4295/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
170	WA/1614/2023 4296/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
171	WA/1617/2023 4297/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
172	WA/1617/2023 4298/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
173	WA/1617/2023 4299/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
174	WA/1618/2023 4300/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
175	WA/1618/2023 4301/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
176	WA/1618/2023 4302/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
177	WA/1619/2023 4303/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
178	WA/1619/2023 4304/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
179	WA/1619/2023 4305/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH, A.G.A.
180	WA/1620/2023 4306/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH, A.G.A.
181	WA/1620/2023 4307/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH, A.G.A.
182	WA/1620/2023 4308/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
183	WA/1621/2023 4309/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.

184	4310/2023 WA/1621/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
185	10594/2023 WP(C)/22298/2023	BIDYADHAR BISWAL-MP	BHABANI SANKAR TRIPATHY (1)
186	10595/2023 WP(C)/22299/2023	NANDALAL BARIK-MP	BHABANI SANKAR TRIPATHY (1)
187	10596/2023 WP(C)/23326/2022	KAILASH CHANDRA DAS-MP	ANIL KUMAR DAS
188	10597/2023 WP(C)/39921/2021	BALAKRUSHNA MUNI-MP	PAMI RATH
189	10598/2023 WP(C)/39928/2021	TRIPATI NATH NAYAK-MP	PAMI RATH
190	10599/2023 WP(C)/39924/2021	AMIYA PRASAD BEHERA-MP	PAMI RATH
191	10600/2023 WP(C)/22300/2023	PRASHANTA KUMAR DANDASENA-MP	BHABANI SANKAR TRIPATHY (1)
192	10601/2023 WP(C)/22301/2023	SANJIB RANJAN NAIK-MP	BHABANI SANKAR TRIPATHY (1)
193	10602/2023 WP(C)/22303/2023	ANJALI MAHARANA-MP	BHABANI SANKAR TRIPATHY (1)
194	10603/2023 WP(C)/22304/2023	SRICHARAN MAHARANA-MP	PRABIR KUMAR RAY
195	10604/2023 WP(C)/22305/2023	JITENDRA MEHER-MP	BHABANI SANKAR TRIPATHY (1)
196	10605/2023 WP(C)/22308/2023	MAHAPRASAD PANDA-MP	BHABANI SANKAR TRIPATHY (1)
197	10606/2023 WP(C)/22309/2023	NIRUPAMA MALLICK-MP	BIJAYA KUMAR BEHERA 1
198	10607/2023 WP(C)/22311/2023	SAKTISWAR MUGRI-MP	TRILOCHAN NANDA
199	10608/2023 WP(C)/22310/2023	DR. NIMAI CHARAN MISHRA-MP	SUCHETA GUMANSINGH
200	10609/2023 WP(C)/22319/2023	MITA ROUT-MP	MANOJA KUMAR KHUNTIA
201	10610/2023 WP(C)/21077/2023	ASRAF SAHA-MP	RAMDAS ACHARY
202	10611/2023 WP(C)/22324/2023	RAMESH CHANDRA SAHOO-MP	MANOJA KUMAR KHUNTIA
203	10612/2023 WP(C)/22325/2023	KARTIK CHANDRA SAHOO-MP	NIRANJAN ROUT
204	10613/2023 WP(C)/22317/2023	M/S SRI GOPAL STORE-MP	KSHIROD KUMAR SAHOO
205	10614/2023 WP(C)/22326/2023	MANOJ KUMAR ROUSTRAY-MP	DEBASIS TRIPATHY
206	10615/2023 WP(C)/22327/2023	KALINGA KUMAR SAHOO-MP	PRASANTA KUMAR MOHANTY (2)
207	10616/2023 WP(C)/22466/2015	CHANDRA SEKHAR PARIDA-MP	
208	10617/2023 WP(C)/22332/2023	ASHWINI KUMAR DAS-MP	AMITAV DAS
209	10618/2023 WP(C)/22333/2023	SANJUKTA BEHURIA-MP	PRASANTA KUMAR SATAPATHY
210	10619/2023 WP(C)/22334/2023	SANJUKTA BEHERA-MP	CHITTARANJAN PATTNAIK
211	10620/2023 WP(C)/22335/2023	BALARAM PAIKARAY-MP	PRANAB RANJAN CHHATOI
212	10621/2023 WP(C)/18299/2023	RANJITA NAIK-MP	UMAKANT SAHOO
213	10622/2023 WP(C)/22653/2020	RANJAN KUMAR BEURA-MP	DAYANANDA MOHAPATRA
214	10623/2023 WP(C)/22337/2023	AKSHAY KUMAR DAS-MP	HRUDANANDA MOHAPATRA
215	10624/2023	MITHILA SUNA-MP	ARJUNA CHARANA BEHERA

216	WP(C)/22339/2023 10625/2023	M/S HINDUSTAN PETROLEUM CORP. LTD., MUMBAI-MP	GAUTAM MUKHERJI
217	WP(C)/22346/2023 10626/2023	M/S HINDUSTAN PETROLEUM CORP. LTD., MUMBAI-MP	GAUTAM MUKHERJI
218	WP(C)/22346/2023 10627/2023	SUNIL KUMAR RAJ @ BABURAJ-MP	
219	WP(C)/21742/2023 10628/2023	UMAKANTA SAHU-MP	BIJAY KUMAR MOHANTY
220	WP(C)/22354/2023 10629/2023	PRADYUMNA KUMAR PRADHAN-MP	SUKANTA KUMAR MISHRA
221	WP(C)/613/2023 10630/2023	KRUSHNA CHANDRA PATRA-MP	NIRANJAN PANDA (1)
222	WP(C)/22361/2023 10631/2023	DURGA PRASAD TRIPATHY-MP	SUKANTA KUMAR DALAI
223	WP(C)/22363/2023 10632/2023	SARBESWAR MOHANTY-MP	BAIDHAR SAHOO
224	WP(C)/22364/2023 10633/2023	MUKESH KUMAR DASH-MP	PRAKASH KUMAR SAMAL
225	WP(C)/21693/2023 10634/2023	M/S SHREE JAGANNATH ENTERPRISES, CUTTACK-MP	ADITYA NARAYAN RAY
226	WP(C)/22367/2023 10635/2023	GITANJALI DASH-MP	JAJATI KESHARI KHUNTIA
227	WP(C)/11598/2023 10636/2023	RADHASHYAM PANDA-MP	JAJATI KESHARI KHUNTIA
228	WP(C)/13539/2023 10637/2023	ODISHA STATE HOUSING BOARD, BBSR-MP	TAPAN KUMAR BISWAL
229	WP(C)/22369/2023 10638/2023	RAJAT KUMAR MISHRA-MP	
230	WP(C)/32174/2022 10639/2023	DOLON PAL-MP	
231	WP(C)/13191/2022 10640/2023	NABIN PARIDA-MP	SUBHASISH SATAPATHY
232	WP(C)/22373/2023 10641/2023	LAXMI NARAYAN JAIN-MP	SUKANTA KUMAR DALAI
233	WP(C)/22375/2023 10642/2023	MAMATA SAHU-MP	SARITA PANDA
234	WP(C)/36764/2021 10643/2023	JAYALAXMI ROUSTRAY-MP	BIDHESH RANJAN BEHERA
235	WP(C)/22377/2023 10644/2023	KRISHNA CHANDRA SETHY-MP	BIBHU PRASAD MOHANTY
236	WP(C)/22382/2023 10645/2023	SUDARSHAN MEHER-MP	SARBESWAR SAHOO
237	WP(C)/22385/2023 10646/2023	UMMA CHARAN PATRA-MP	BHAGABAN BEHERA
238	WP(C)/22389/2023 10647/2023	CHAKANANDA KAMPA-MP	TANMAY MISHRA
239	WP(C)/22388/2023 10648/2023	M/S Z.ENGINEERS AND CONSTRUCTION PVT. LTD., CUTTACK-MP	BAKSHI DHAR BAUG
240	WP(C)/22392/2023 10649/2023	BANAMALI MAHARANA-MP	KANANBALA ROY CHOUDHURY
241	WP(C)/22395/2023 10650/2023	GURU CHARAN SWAIN-MP	KALYAN PATTNAIK
242	WP(C)/22396/2023 10652/2023	JABADU ADJUADI-MP	KEDAR CHANDRA SARANGI
243	WP(C)/22398/2023 10653/2023	JYOTI RANJAN PANDA-MP	BHABANI SANKAR TRIPATHY (1)
244	WP(C)/22404/2023 10654/2023	SHREE LINGRAJ FEEDS LTD. ROURKELA-MP	TANMAY MISHRA
245	WP(C)/22413/2023 10655/2023	SUBRAT KUMAR TRIPATHY-MP	
246	WP(C)/15900/2022 10656/2023	CHITTARANJAN DAS-MP	MANOJ KUMAR KHUNTIA
	WP(C)/22127/2023		

247	10657/2023 WP(C)/22177/2023	SANJATA KUMAR HARICHANDAN-MP	GYANA RANJAN SETHI
248	10658/2023 WP(C)/22129/2023	BULEN PRADHAN-MP	MANOJA KUMAR KHUNTIA
249	10659/2023 WP(C)/22128/2023	SRIKANTA SAMANTARAY-MP	MANOJ KUMAR KHUNTIA
250	10660/2023 WP(C)/22126/2023	SUBODH BADHEI-MP	MANOJA KUMAR KHUNTIA
251	10661/2023 WP(C)/11874/2023	YASHODA-MP	ANJAN KUMAR BISWAL
252	10662/2023 WP(C)/3383/2023	CHINTAMANI SAHU-MP	
253	10663/2023 WP(C)/14721/2021	MANASH KUMAR SWAIN-MP	
254	10664/2023 WP(C)/22419/2023	RANJAN KUMAR MOHANTY-MP	BISWABIHARI MOHANTY
255	10665/2023 WP(C)/22420/2023	HAREKRUSHNA BEHERA-MP	BISWABIHARI MOHANTY
256	10666/2023 WP(C)/21030/2023	PRAVAT KUMAR PADHI-MP	SHIVSANKAR MOHANTY
257	10667/2023 WP(C)/21153/2023	ABINASH PRADHAN-MP	
258	10668/2023 WP(C)/22424/2023	SWADHIN KUMAR SAHOO-MP	BIDYADHAR MANSINGA
259	10669/2023 WP(C)/18253/2023	KULAMANI DAS-MP	SRIDHAR RATH
260	10670/2023 WP(C)/33278/2022	HIMANSHU SEKHAR ROUT-MP	S.RATH
261	10671/2023 WP(C)/22848/2022	RAJESWARI SENAPATI-MP	UPENDRA KUMAR SAMAL
262	10672/2023 WP(C)/14797/2023	DR. RABATI KANTA DAS-MP	BIBHU PRASAD DAS
263	10673/2023 WP(C)/22440/2023	ARAKHITA GURU-MP	SHASHI BHUSAN JENA
264	10674/2023 WP(C)/22443/2023	DR. IPSITA KHUNTIA-MP	KISHORE KUMAR MISHRA
265	10675/2023 WP(C)/22455/2023	JHASAKETAN KANTA-MP	UPENDRA KUMAR SAMAL
266	10676/2023 WP(C)/22459/2023	MANORANJAN HOTA-MP	DR. JITENDRA KUMAR LENKA
267	10677/2023 WP(C)/22461/2023	MANASH RANJAN SAMANTARAY-MP	BANSHIDHAR BAUG
268	10678/2023 WP(C)/10584/2019	SUKANTA KUMAR PATTNAYAK-MP	M/S.D.K.MOHANTY 1
269	10679/2023 WP(C)/22464/2023	NALINI PRAVA ROUT-MP	BANSHIDHAR BAUG
270	10680/2023 WP(C)/22465/2023	SWARNANJALI MOHANTY-MP	JAJATI KISHORE MOHANTY
271	10681/2023 WP(C)/22467/2023	SUPRIYA DEVI-MP	BANSHIDHAR BAUG
272	10682/2023 WP(C)/22468/2023	URMILA MOHANTY-MP	JAJATI KISHORE MOHANTY
273	10683/2023 WP(C)/9506/2011	PRADEEP KU.RANA-MP	M/S.B.P.TRIPATHY
274	10684/2023 WP(C)/9507/2011	ANJAN KU.SAMAL-MP	M/S.B.P.TRIPATHY
275	10685/2023 WP(C)/9726/2011	SUKANTA KU.JENA-MP	M/S.B.P.TRIPATHY
276	10686/2023 WP(C)/9727/2011	DESITI DHARMA RAO-MP	M/S.B.P.TRIPATHY
277	10687/2023 WP(C)/19925/2023	SATYAPRIYA NAYAK-MP	ARUN KUMAR PATRA
278	10688/2023	DEVELOPMENT AGENCY FOR POOR AND TRIBAL AWAKENING SOCIETY-MP	ARUN KUMAR PATRA

279	WP(C)/22474/2023 10689/2023	SURENDRA PANIGRAHI-MP	SATYAJIT MOHANTY
280	WP(C)/22478/2023 10690/2023	BISWOJIT PANDA-MP	PRABODHA CHANDRA NAYAK
281	WP(C)/22479/2023 10691/2023	PRAMOD KUMAR NANDA-MP	JAYANTA KUMAR BAL
282	WP(C)/22484/2023 10692/2023	ALEKH ENTERPRISES, BBSR-MP	NIRANJAN NAYAK
283	WP(C)/22486/2023 10693/2023	BAIJAYANTI KUND-MP	DILLIP KUMAR MOHAPATRA
284	WP(C)/22489/2023 10694/2023	KABITA RAUTO-MP	NRUSINGHA CHARAN ROUT
285	WP(C)/15680/2023 10695/2023	SARAT KUMAR JENA-MP	SOUMYA RANJAN MOHANTY
286	WP(C)/22490/2023 10696/2023	DR. DEBAPRASAD SAMAL-MP	NRUSINGH CH. ROUT
287	WP(C)/22492/2023 10697/2023	NANDA KISHORE TIBERI WAL-MP	KISHORE KUMAR MISHRA
288	WP(C)/22495/2023 10698/2023	LAXMI NARAYAN JAIN-MP	SUKANTA KUMAR DALAI
289	WP(C)/22494/2023 10699/2023	BAIKUNTHA MAHANTA-MP	SATYABRATA MOHANTY
290	WP(C)/34358/2020 10700/2023	AKHILA CHANDRA KHILLAR-MP	SATYABRATA MOHANTY
291	WP(C)/33353/2020 10701/2023	TAPAS KUMAR DALAI-MP	SUBRAT MISHRA
292	WP(C)/22496/2023 10702/2023	PRAFULLA KUMAR MOHANTY-MP	SATYABRATA MOHANTY
293	WP(C)/23230/2021 10703/2023	UTTAM KUMAR PRUSTY-MP	SATYABRATA MOHANTY
294	WP(C)/32350/2020 10704/2023	SAUTI CHARAN JENA-MP	SATYABRATA MOHANTY
295	WP(C)/7374/2022 10705/2023	SUDHANSU SEKHAR PARIDA-MP	
296	WP(C)/21843/2023 10706/2023	LAXMI NARAYAN JAIN-MP	SUKANTA KUMAR DALAI
297	WP(C)/22497/2023 10707/2023	LAXMI NARAYAN JAIN-MP	SUKANTA KUMAR DALAI
298	WP(C)/22500/2023 10708/2023	ITISHREE DAS-MP	SANJIB KUMAR RATH
299	WP(C)/22501/2023 10709/2023	AKADASI ROUT-MP	AMIT PRASAD BOSE
300	WP(C)/16430/2023 10710/2023	LAXMI NARAYAN JAIN-MP	SUKANTA KUMAR DALAI
301	WP(C)/22503/2023 10711/2023	AKADASI ROUT-MP	
302	WP(C)/16430/2023 10712/2023	RUNUBALA JENA-MP	GOPINTH SETHI
303	WP(C)/22502/2023 10713/2023	LAXMI NARAYAN JAIN-MP	SUKANTA KUMAR DALAI
304	WP(C)/22505/2023 10714/2023	SAILABALA MISHRA-MP	SRINIVAS MOHANTY
305	WP(C)/16023/2023 10715/2023	SCB MEDICAL PUBLIC SCHOOL PARENTS ASSOCIATION	DR. TAPAS KUMAR DALAI SHARMA (IN PERSON)
306	WP(C)/22509/2023 10716/2023	TAPAS KUMAR DALAI-MP	SUBRAT MISHRA
307	WP(C)/22496/2023 10717/2023	SMITA MOHANTY-MP	PRASANTA KUMAR SATAPATHY
308	WP(C)/10165/2021 10718/2023	PRAVAT KUMAR DAS-MP	
309	WP(C)/7894/2023 10719/2023	S. RAMANARAYAN-MP	BIDESH RANJAN BEHERA
	WP(C)/22512/2023		

310	10720/2023 WP(C)/22513/2023	PRAMODA KUMAR MOHAPATRO-MP	KAUSHIK SWAIN
311	10721/2023 WP(C)/19033/2023	M/S. TPF GETINSA EUROESTUDIOS, JAJPUR-MP	SOMYA RANJAN PRADHAN
312	10722/2023 WP(C)/22514/2023	M/S GANAPATI ENTERPRISES, ANGUL-MP	TAPAS KUMAR ACHARYA
313	10723/2023 WP(C)/22515/2023	UAL ODISHA, (PROP. UAL INDUSTRIES LTD.), KOLKATA-	SD UMYA MISHRA